

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

O.A. No. 26/2023/EZ

IN THE MATTER OF:

PI VANRAMCHHUANGI

...APPLICANT (s)

VERSUS

UNION OF INDIA & ORS

...RESPONDENT (s)

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1.	Supplementary Affidavit on behalf of R-3	
2.	Copy of Order Dated 12.01.2024 is as Annexure "SA-1."	
3.	<i>The updated compliance report for the comments of committee is as ANNEXURE "SA-2".</i>	
4.	<i>The updated status of the Spoil Bank along with site photographs areas ANNEXURE "SA-3".</i>	

Filed by

Ashok Prasad

**ASHOK PRASAD, ADVOCATE
Counsel for NHIDCL
M-9883069404**

Email: ashokadvhc@gmail.com

(2)

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION No. 26/2023/EZ**

IN THE MATTER OF:

PI VANRAMCHHUANGI

...APPLICANT (s)

-VERSUS-

UNION OF INDIA & ORS

...RESPONDENT (s)



**SUPPLEMENTARY AFFIDAVIT ON BEHALF OF RESPONDENT
No.3 i.e. NATIONAL HIGHWAYS AND INFRASTRUCTURE
DEVELOPMENT CORPORATION LIMITED (NHIDCL) IN TERMS
OF LIBERTY GRANTED BY THE ORDER DATED 12.01.2024 OF
HON'BLE NATIONAL GREEN TRIBUNAL (NGT), EASTERN ZONE
BENCH, KOLKATA IN THE OA NO. 26/2023/EZ IN THE MATTER
OF PI VANRAMCHHUANGI V/s UOI & ORS**

I, Virender Kumar Jakhar, S/o Kashi Ram Jakhar, Aged 61 years, working as Executive Director (Projects) at National Highways and Infrastructure Development Corporation Limited (NHIDCL) under Ministry of Road Transport & Highways, do hereby solemnly affirm and declare as under:

③

1. That I am duly authorized and competent to swear this affidavit on behalf of National Highways and Infrastructure Development Corporation Limited at 3rd Floor, 4 - Parliament Street, New Delhi – 110001.
2. That I have read and understood the directions of the Hon'ble NGT as per the order dated 12.01.2024 in the matter of Pi Vanramchuuangi V/s UoI & Ors. As per the liberty granted by the Hon'ble Tribunal to respondent no.2 & 3 for submitting a supplementary affidavit, the compliance is being made through this Supplementary Affidavit.
3. That the Original Application No.26/2023/EZ (I.A. No. 46/2023/EZ) has been heard by the learned judges of Hon'ble NGT, Eastern Zone Bench, Kolkata on 12.01.2024 and Hon'ble Tribunal has given liberty to respondent no.2 & 3 to file a Supplementary Affidavit.
4. That the learned Senior Counsel Sh. Debal Kumar Banerjee, assisted by learned Counsel Sh. Ashok Prasad, appearing for Respondent Nos.2 & 3, Ministry of Road Transport and Highways and National Highways and Development Corporation Limited on the last day of hearing i.e. 12.01.2024 apprised the Hon'ble Tribunal that between the pervious date of hearing fixed by the Tribunal and today's date i.e. 12.01.2024, lot of work has been completed which the respondent no.3 would like to bring on record through this supplementary affidavit. The Hon'ble Tribunal has granted three weeks time for filing supplementary affidavit to the respondent no2 & 3. The matter is scheduled to be listed on 16.02.2024.





*Copy of NGT order dt. 12.01.2024 is annexed hereto and marked as **ANNEXURE "SA-1"**.*

5. That the Respondent No.3 in its counter affidavit dated 08.11.2023 with regard to the averment made in para 4.1 of the affidavit of Chief Secretary, Government of Mizoram have submitted that the observations made by the committee during the site visit on 25.08.2023 has been vague in nature. It was submitted that the committee's report is incorrect on many issues/aspects that were pointed out and has been lacking realism. This has been submitted by respondent no.3 with photographic proofs and other necessary documents. It was apprised to the Hon'ble tribunal through the affidavit that the Gabion wall is already constructed at the project site(s) and the construction of the Spoil bank has been proceeding in a planned and phased manner as per the project technical requirement and also the projects are still ongoing as the construction period is not yet over. The Compliance to the committee's observation has been submitted **(reference be made to the para 20 at page 2231 of the affidavit of Respondent no.3 dated 03.11.2023, to the replies of CS, GOM)**, wherein remarks of NHIDCL alongwith site photographs for the comments of Committee has been provided for kind perusal of the Hon'ble Tribunal. In the Compliance report, it was mentioned that certain aspects of the spoil banks are to be completed by November/December 2023. During the course of hearing on

⑤

12.01.2024, it was apprised to the Hon'ble Tribunal that between the previous date of hearing fixed by the Tribunal and today's date of hearing ie. 12.01.2024, lot of work has been completed which the respondent no.3 would like to bring on record through this supplementary affidavit. The Hon'ble Tribunal has granted three weeks' time for filing supplementary affidavit to the respondent no.2 & 3. The Respondent No.3 would like to apprise the Hon'ble Tribunal regarding the updated compliance report of the committee's observation for the spoil bank and is annexed with this Supplementary Affidavit.



*The updated compliance report for the comments of committee is annexed herewith as **ANNEXURE "SA-2"**.*

6. That the Respondent No.3 in its affidavit dated 03.11.2023, made an averment with regard to para 5(1) i.e **'General observations of the Committee in Improper and Unauthorized dumping of muck and absence of designated spoil bank'** and further para 5(1)(vi) (reference be made to the para 21 A (vi) at page 2237 of the affidavit of Respondent no.2 & 3 dated 03.11.2023 to the replies of CS, GOM), wherein it has been brought out that the committee relied upon a draft report given by the staff during their site visit on 25.08.2023 which had erroneous mistakes. As per para 5(1)(vi), the correct certificate regarding the spoil banks and its status

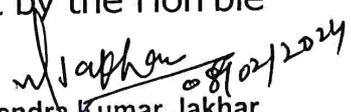
has been submitted. As the spoil bank has different stages for the construction, certain processes were to be completed by November/December 2023, which has been done as per the planned construction target(s). The Respondent No.3 would therefore like to bring the updated status of the spoil bank alongwith the site photographs before the Hon'ble Tribunal which is annexed with this Supplementary Affidavit.



*The updated status of the Spoil Bank alongwith site photographs is annexed herewith as **ANNEXURE "SA-3"**.*

PRAYER

- i. The Petition of the Applicant should be outwardly rejected as it is devoid of merits and has been filed with ulterior motives.
- ii. To pass any other order/ action, as deemed fit by the Hon'ble Tribunal.


Virendra Kumar Jakhar
ED(P), RO Aizawl
NHIDCL
DEPONENT

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VERIFICATION

Verified at Aizawl on this 8th of February, 2024, that the contents of the above affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed there from.

Virendra Kumar Jakhar 08/2/2024
Virendra Kumar Jakhar
ED(P), RO Aizawl
NHIDCL

DEPONENT

Identified by Me

[Signature]
Advocate

[Signature] 8/2/2024
(PATSY LALNGAIHUALI)
Notary Public
Aizawl : Mizoram

Notarial Registration
No. 20/2 ..
Date... 8/2/2024

Item No.07

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.26/2023/EZ
(I.A. No. 46/2023/EZ)

Pi Vanramchhuangi

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 12.01.2024

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) —: Mr. Gaurav Kumar Bansal, Advocate (in Virtual Mode)

For Respondent(s): Ms. Rashmi Singhee, Adv. for R- 1, (in Virtual Mode)
Mr. Debal Kumar Banerjee, Sr. Advocate
a/w Mr. Ashok Prasad, Adv. for R- 2 & 3,
Mr. Pawan Upadhyay, Adv. for R- 4 to 7, (in Virtual Mode)

ORDER

1. Mr. Gaurav Kumar Bansal, learned Counsel is present (in Virtual Mode) for the Applicant and requests for adjournment.
2. Mr. Debal Kumar Banerjee, learned Senior Counsel assisted by Mr. Ashok Prasad, learned Counsel appearing for Respondent Nos.2&3, Ministry of Road Transport and Highways and National Highways and Development Corporation Ltd., states that between the last date fixed by the Tribunal and today's date, lot of work has been completed which he would like to bring on record through supplementary affidavit. The Respondent **Nos.2&3** are granted three weeks time for filing supplementary affidavit.
3. Mr. Pawan Upadhyay, learned Counsel appearing (in Virtual Mode) holding brief of Mr. Siddhesh Kotwal, Counsel for State of Mizoram, states that since the Government has change in the State of Mizoram, a new panel of Standing Counsel would be appointed.

4. List on 16.02.2024.

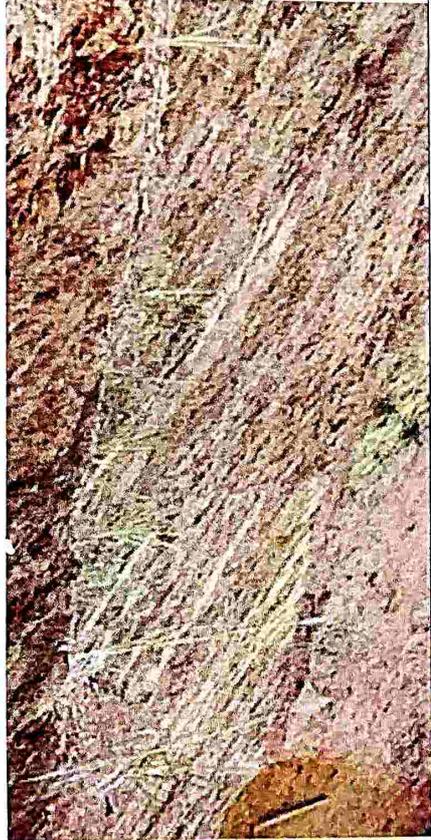
.....
B. Amit Sthalekar, JM

.....
Dr. Arun Kumar Verma, EM

January 12, 2024,
Original Application No.26/2023/EZ
(I.A. No. 46/2023/EZ)
AK

Ref page 2473 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Updated status as on 24.01.2024

Lunglei District		Compliance	
S/No	Spill Bank	PCCF Comment	Compliance
1	Spill Bank No. 1, Tawipui North-II Village Area Chainage: Km 251+400	Unauthorized and currently in use for dumping of muck causing continuous damage to the environment. Operated without proper adequate protection structures such as Gabion/retaining wall, drainage systems, Check dams, compaction, vegetative measures etc.	(i) The Correct chainage is 251+040. (ii) No initial objections made by District Administration nor the Forest Department. (iii) The Spill Bank is authorized as approval is through VCP. The VCPs are vested with powers for management of land as per Lushai Hill Act 1953. (iv) There are no existing guidelines for approval of non-forest area as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated. (i) The capacity of the spill bank and its capacity is as per the design. (ii) The Gabion wall is constructed at site. Sodding/Turfing, Drain channelization and Re-vegetation has been completed. (iii) The Capacity of this Spill Bank is 41209 Cum and 39000 Cum of Soil has been dumped.
	Additional Remarks	Appears already overloaded beyond capacity posing further threats to the environment, vegetation and pollution of the nearby water bodies. Not suitable for further use	There are no nearby water bodies, therefore, chances for polluting the water bodies are not true. Upto the design capacity, dumping can be done.
	Photograph		

Authorized Signatory

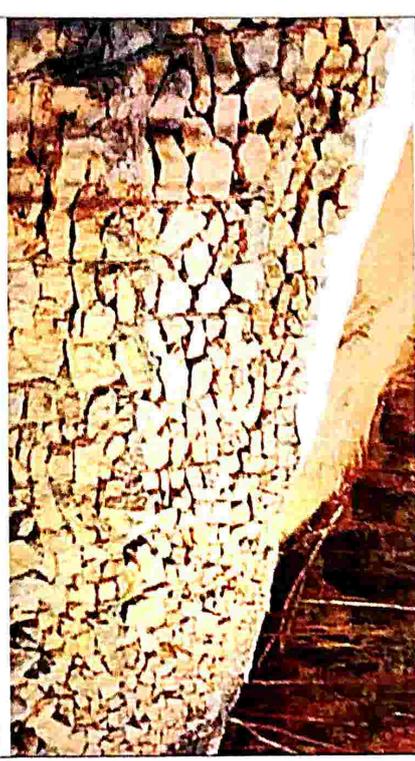

 Mr. Abhilesh Kumar Singh (Sr. GM)



 (B.N. Singh)
 Team Leader

Ref page 2474 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

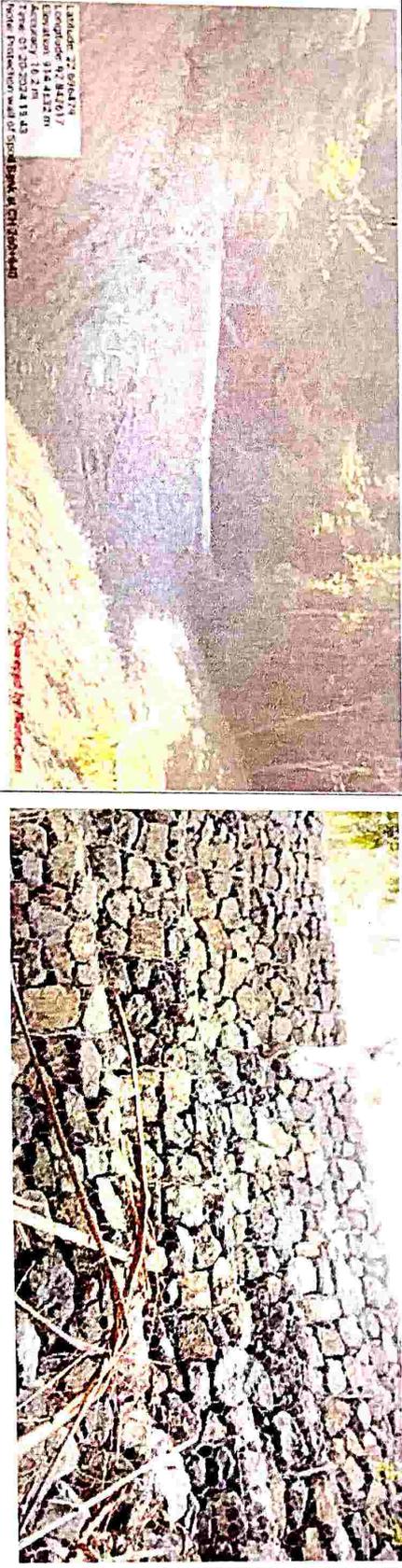
Updated status as on 28.01.2024

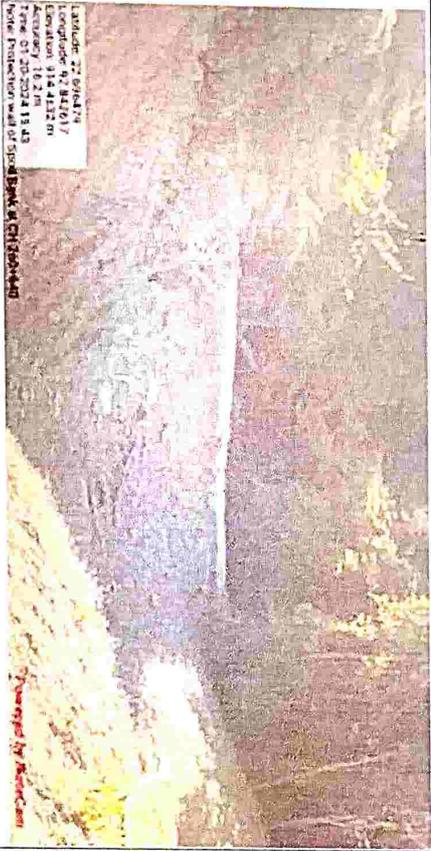
Sl no	Spoil Bank	PCCF Comment	Compliance
2	Spoil Bank No. 4, Tawlpui North-II Village Area Chainage: 231+840 KM	Unauthorized and currently in use for dumping of muck causing continuous damage to the environment. Operated without proper adequate protection structures such as Gabion/retaining wall, drainage systems, Check dams, compaction, vegetative measures etc. Appears already overloaded beyond capacity posing further threats to the environment, vegetation and pollution of the nearby water bodies. Not suitable for further use	<p>(i) The Correct chainage is 253+840.</p> <p>(ii) No initial objections made by District Administration nor the Forest Department.</p> <p>(iii) The Spoil Bank is authorized as approval is through VCP. The VCPs are vested with powers for management of land as per Lushai Hill Act 1952.</p> <p>(iv) There is no existing guidelines for approval of non-forest areas as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated.</p> <p>(v) The capacity of the spoil bank and its capacity is as per the design.</p> <p>(vi) The Gabion wall is constructed at site, Sodding/Turning, Drain channelization and Re-vegetation has been completed.</p> <p>(vii) The Capacity of this Spoil Bank is 56209 Cum and 52000 Cum of Soil has been dumped.</p> <p>There are no nearby water bodies, therefore, chances for polluting the water bodies is not true.</p> <p>Upto the design capacity, dumping can be done.</p>
Additional Remarks		Photograph	
		 <p> CHAINAGE: 231+840.00 ELEVATION: 1015.558175 m AZIMUTH: 312.3 m DATE: 07/20/2024 16:24 Note: Comp. Drawing work in progress of Spoil Bank No. 4, Tawlpui </p>	

Authorized Signatory

 Mr. Abhishek Kumar Singh (Sr. GM)

(B. N. Singh)
 Team Leader


Sl no	Spoil Bank	PCCF Comment	Compliance
3	<p>Additional Spoil Bank, Tawipui South Village area Chainage: 260+640</p>	<p>Unauthorized and currently in use for dumping of muck causing continuous damage to the environment.</p> <p>Operated without proper protection structures before. However, presently construction of Gabion wall is in progress which, however is very small and not adequate to hold a large volume of muck. Apart from this, no other protection measures found.</p> <p>Appears already overloaded beyond capacity posing further threats to the environment, vegetation and pollution of the nearby water bodies.</p> <p>Not suitable for further use</p>	<p>(i) No initial objections made by District Administration nor the Forest Department, (ii) The Spoil Bank is authorized as approval is through VCP. The VCPs are vested with powers for management of land as per Lushai Hill Act 1953. (iii) There is no existing guidelines for approval of non-forest area as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated.</p> <p>(i) The capacity of the spoil bank and its capacity is as per the design. (ii) The Gabion wall is construction with all the three lifts. Sodding/Turfing, Drain channelization and Re-vegetation has been completed. (iii) The Capacity of this Spoil Bank is 31209 Cum and 29200 Cum of Soil has been dumped.</p> <p>There are no nearby water bodies, therefore, chances for polluting the water bodies is not true.</p> <p>Upto the design capacity, dumping can be done.</p>
<p>Additional Remarks</p> <p>Photograph</p>			



Authorized Signatory
Mr. Akhilesh Kumar Singh (Sr. GM)

(B. N. Singh)
Team Leader

Ref page 2476 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Updated status as on 24.01.2024

Sl no	Spoil Bank	PCCF Comment	Compliance
4	<p>Additional Spoil Bank, Tawipui South Village area Chainage: 267+840 KM</p>	<p>Unauthorized and currently in use for dumping of muck causing continuous damage to the environment.</p> <p>Operated without proper protection structures before. However, presently construction of Gabion wall is in progress which, however is very small and not adequate to hold a large volume of muck. Apart from this, no other protection measures found.</p> <p>Environmental damage was already caused to a large extent due to the already dumped spoils.</p>	<p>(i) The correct chainage is 267+760. (ii) No initial objections made by District Administration nor the Forest Department. (iii) The Spoil Bank is authorized as approval is through VCP. The VCPs are vested with powers for management of land as per Lushai Hill Act 1953. (iv) There are no existing guidelines for approval of non-forest area as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated.</p> <p>(i) The capacity of the spoil bank and its capacity is as per the design. (ii) The Gabion wall is constructed at site. Sodding/Turfing, Drain channelization and Re-vegetation has been completed. (iii) The Capacity of this Spoil Bank is 24109 Cum and 22400 Cum of soil has been dumped.</p> <p>No Environmental damage has been done as barrier through Gabion wall has been made for spillage.</p>
<p>Additional Remarks</p> <p>Should not be continued without proper enough protection measures and appropriate approval from Authority's Engineer or concerned District Administration.</p> <p>The Spoil Bank is as per the design and Protection measures are adequate. From Construction to Supervision, the work is under effective supervision of Authority's Engineer.</p>			
<p>Photograph</p> 			

Authorized Signatory
 Mr. Abhilesh Kumar Singh (Sr. GM)

(B. N. Singh)
 Team Leader

Ref page 2477 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Updated status as on 24.01.2024

Sl no	Spoil Bank	PCCF Comment	Compliance
5	<p>Spoil Bank No. 10, Tawipuji South Village Area Chainage: 267+965 KM</p>	<p>It was operated without approval from concerned authority, apparently causing damages to the environment. However, the spoil bank was already abandoned/closed and no longer in use at the time of inspection.</p> <p>A small structure of Gabion wall was found being constructed recently although the site was already closed and sparsely covered with natural vegetation.</p>	<p>(i) No initial objections made by District Administration nor the Forest Department. (ii) The Spoil Bank is authorized as approval is through VCP. The VCPs are vested with powers for management of land as per Lushai Hill Act 1953. (iii) There are no existing guidelines for approval of non-forest area as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated.</p> <p>(i) The capacity of the spoil bank and its capacity is as per the design. (ii) The Gabion wall is constructed at site. Sodding/Turfing, Drain channelization and Re-vegetation has been completed. (iii) The Capacity of this Spoil Bank is 44609 Cum and 41500 Cum of Soil has been dumped.</p>
Additional Remarks Photograph		<p>No environmental disturbance is caused as the dumped soil is within the area of Spoil Bank. The photograph of Spoil Bank can be seen, wherein, the Gabion wall has been constructed. The soil behind the Gabion wall is the backfill for structural safety purpose. There has been no damaged vegetation or landscapes.</p>	



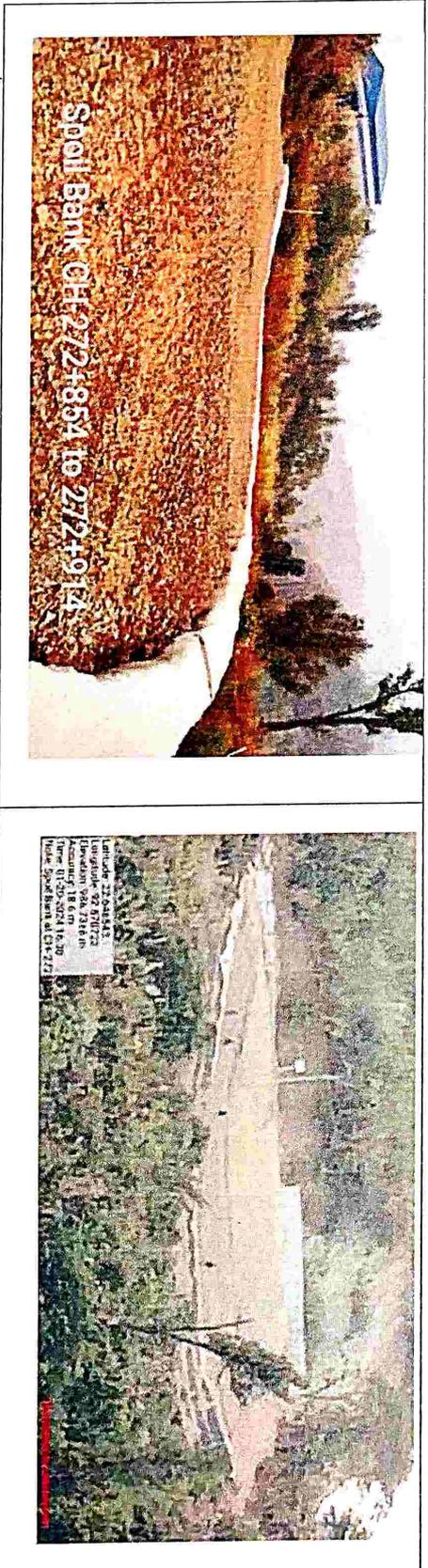
Authorized Signatory
 Mr. Akhilesh Kumar Singh (Sr. GM)

(B. N. Singh)
 Team Leader

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Updated status as on 24.01.2024

Slno	Spoil Bank	PCCF Comment	Compliance
6	<p>Spoil Bank No. 11, Thingfal Village Area Chainage: 272+884 KM</p>	<p>It was operated without approval from concerned authority, apparently causing damages to the environment. However, the spoil bank was already abandoned/closed and no longer in use at the time of inspection.</p> <p>A small structure of Gabion wall was found being constructed recently although the site was already closed and sparsely covered with natural vegetation.</p>	<p>(i) No initial objections made by District Administration nor the Forest Department. (ii) The Spoil Bank is authorized as approval is through VCP. The VCPs are vested with powers for management of land as per Lushai Hill Act 1953. (iii) There are no existing guidelines for approval of non-forest area as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated.</p> <p>(i) The capacity of the spoil bank and its capacity is as per the design. (ii) The Gabion wall is constructed at site. Sodding/Turfing, Drain channelization and Re-vegetation has been completed. (iii) The Capacity of this Spoil Bank is 28359 Cum and 26500 Cum of Soil has been dumped.</p>
	<p>Additional Remarks Photograph</p>	<p>During operation of the site, it is evident that environmental disturbance was caused due to dumping of muck to a certain large extent as evidenced by nearby damaged vegetation and landscapes.</p>	<p>No environmental disturbance is caused as the dumped soil is within the area of Spoil Bank. The photograph of Spoil Bank can be seen, wherein, the Gabion wall has been constructed. There has been no damaged vegetation or landscapes.</p>



Spoil Bank CH-272+884 to 272+914

Longitude: 23.558443
 Latitude: 92.57172
 Elevation: 98.7346m
 Accuracy: 18.6m
 Date: 04/02/24 14:30
 File: Spoil Bank CH-272+884

Authorized Signatory
Mr. Akhilesh Kumar Singh (Sr. CM)

(B. N. Singh)
Team Leader

Sl no	Spoil Bank	PCCF Comment	Compliance
1	Spoil Bank No. A2, Chawthu Village Area Chainage: 299+080 KM	Unauthorized and in use. Causing environmental damages due to over dumping of the muck and the spillage of the muck falls down to the Kaladan Multi-Modal Transit Transport Project Road which runs below this site.	<p>(i) No initial objections made by District Administration nor the Forest Department.</p> <p>(ii) The Spoil Bank is authorized as approval is through VCP. The VCRs are vested with powers for management of land as per Lushai Hill Act 1953.</p> <p>(iii) There are no existing guidelines for approval of non-forest area as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated.</p> <p>The Gabion wall of the Spoil Bank is completed in all respect. There had been instances of muck falls due to the landslides along the stretch as the National Highway -54 is going above and the Kaladan Multi-Modal Transit Transport Project Road which runs below. Protection measures through construction of Retaining and Breast wall have been taken to encounter the landslides. The issue stands resolved.</p> <p>The works of spoil bank is complete. The Spoil bank shall be as per the design and is adequate to hold the dumped soil.</p>
	Additional Remarks	Not suitable for further use.	Upto the design capacity, dumping can be done.
	Photograph		

(Handwritten signature)

(B. N. Singh)
Team Leader



Ref page 2480 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Updated status as on 24.01.2024

Sl no	Spill Bank	PCCF Comment	Compliance
2	Dumping Site at Saikah Village area Chainage: 300+400 KM	Unauthorized and not designated	<p>(i) The Correct chainage is 300+960.</p> <p>(ii) No Initial objections made by District Administration nor the Forest Department.</p> <p>(iii) The Spill Bank is authorized as approval is through VCP. The VCPs are vested with powers for management of land as per Lushai Hill Act 1953.</p> <p>(iv) There are no existing guidelines for approval of non-forest area as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated.</p>
	Additional Remarks Photograph	<p>Large volume of muck is found dumped continuously likely to cause environmental hazard and dangers to the safety and pollute Chhintupui River, the largest major river in Mizoram apart from the already damaged vegetation nearby.</p> <p>Location is not suitable for muck disposal site.</p>	<p>This Spill Bank is complete with Landscape Identification, Approach, Base preparation has been completed. Compaction is underway. The left over Gabion wall, sodding/turfing, drain Channelization and Re-vegetation/plantation has also been completed. No nearby water bodies and no environmental damage is caused.</p> <p>The location is in accordance with the project requirement and technical factors.</p>



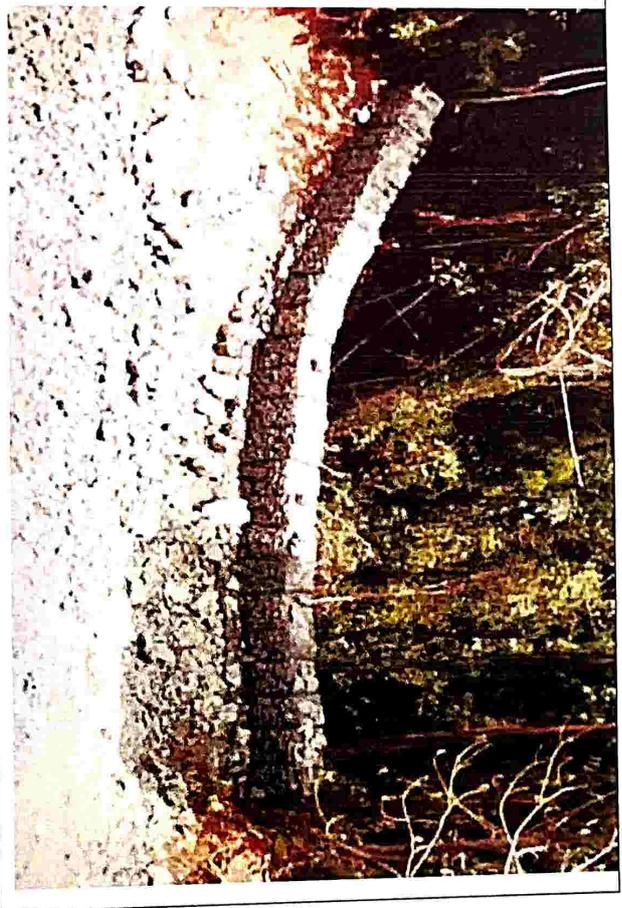
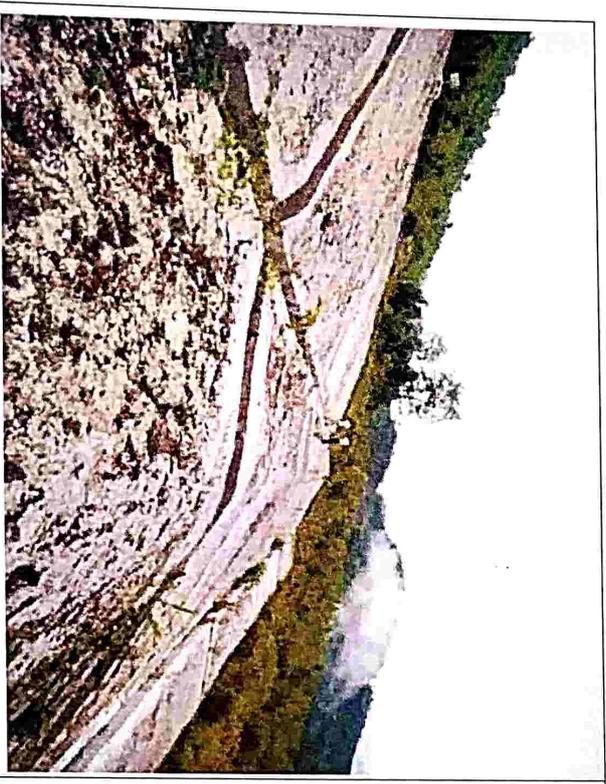
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(B. N. Singh)
Treasurer

Ref page 2481 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Updated status as on 24.01.2024

Sl no	Spill Bank	PCCF Comment	Compliance
3	Spill Bank No. 02, Lower Salkah Village Area Chainage: 307+910 KM	This spill bank was authorized by concerned Deputy Commissioner. Compaction of the site was done and maintained by constructing a number of drains. The site was closed and no longer in use.	No Comments to offer. No Comments to offer. The Capacity of this Spill Bank is 39802 Cum and 35500 Cum of Soil has been dumped.
Additional Remarks			
Photograph			



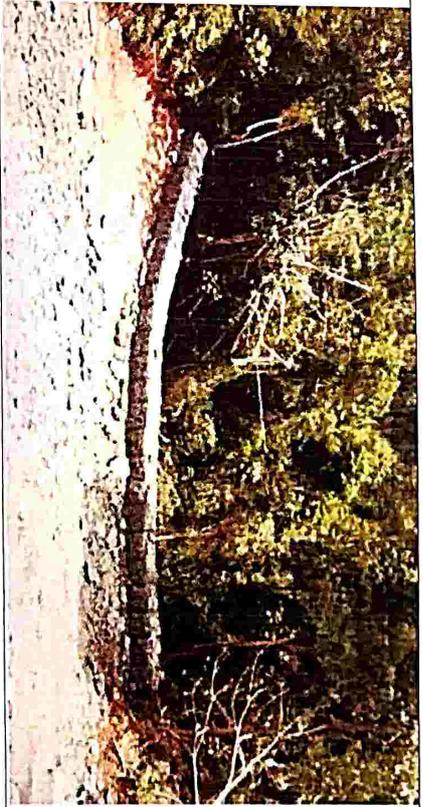
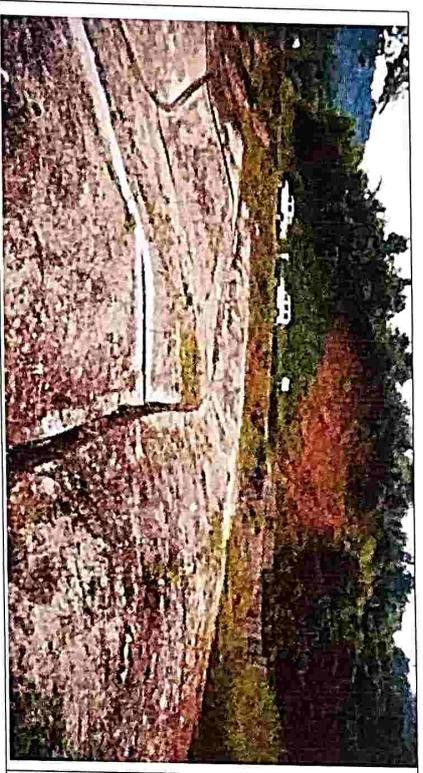
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(B. N. Singh)
Team Leader

Ref page 2482 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Updated status as on 24.01.2024

Sl no	Spill Bank	PCCF Comment	Compliance
4	Spill Bank No. 04, Lower Salkah Village Area Chainage: 309+115 KM	This spill bank was authorized by concerned Deputy Commissioner. Compaction of the site was done and maintained by constructing a number of drains. The site was closed and no longer in use.	No Comments to offer. No Comments to offer. The Capacity of this Spill Bank is 19901 Cum and 17650 Cum of Soil has been dumped.
Additional Remarks		Photograph	



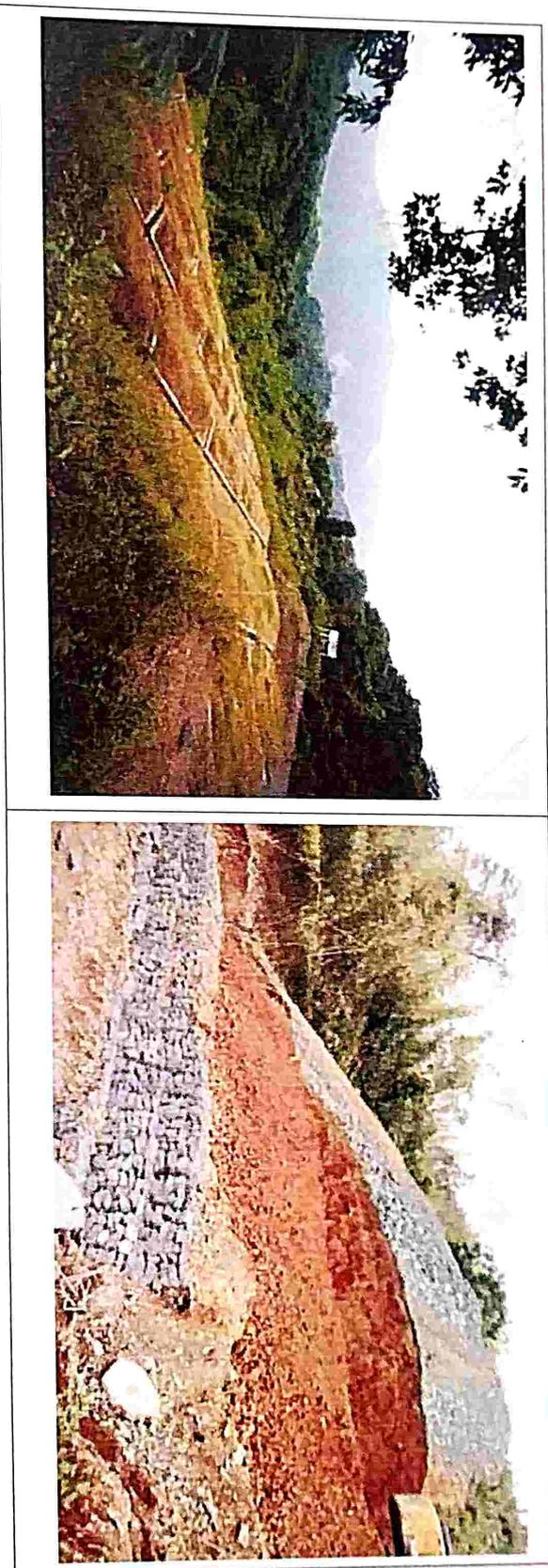
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[Signature]
(B. N. Singh)
Team Leader

Ref page 2483 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Updated status as on 24.01.2024

Sl no	Spoil Bank	Compliance
5	Spoil Bank No. 05, Lower Saikah Village Area Chainage: 309+633 KM	Additional Vegetation/plantation work has been taken up.
Additional Remarks		
Photograph		



(Handwritten signature)

(B. N. Singh)
Team Leader

Ref page 2484 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Slaha District

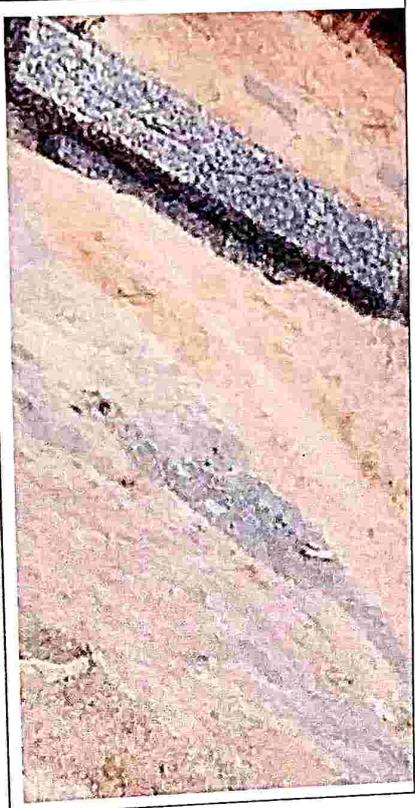
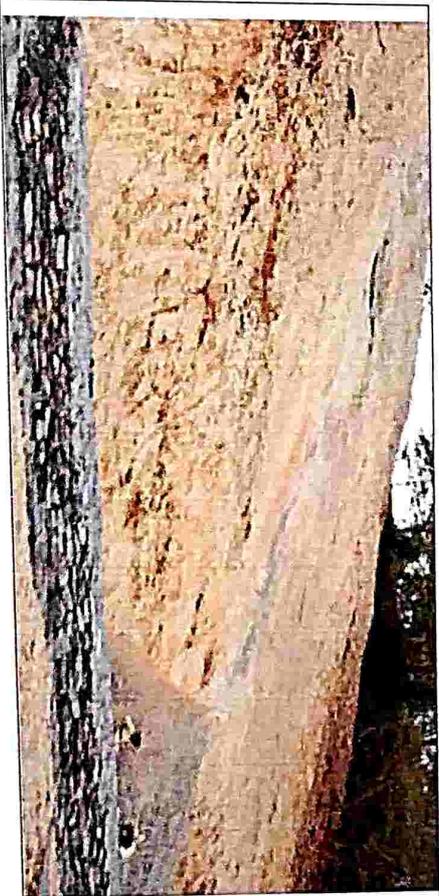
Sl no	Spoil Bank	PCCF Comment	Compliance
1	Slide Area, near Zero Point, Slaha Chaiage: 327+270 KM	Unauthorized and not designated	<p>(i) The Correct chainage is 327+110.</p> <p>(ii) No initial objections made by District Administration nor the Forest Department.</p> <p>(iii) The Spoil Bank is authorized as approval is through MADC and Forest department. The MADCs are vested with powers for management of land under the Sixth Schedule..</p> <p>(iv) There are no existing guidelines for approval of non-forest area as public are practicing Jhumcultivation on lands along the Highway and as such approval is not necessitated.</p>
		<p>Landslides areas nearby measuring about 430 meters.</p> <p>The site is utilized authorized for dumping spoils from the nearby landslides occurred frequently with the dumped spoils finding their way down below the Road and streams below.</p>	<p>The location is fragile and is highly prone to landslide. Specialized protection work through Crib work has been planned at this location.</p> <p>No Environmental damage has been done as barrier through Gabion wall has been made for spillage. Gabion Wall is already constructed at Project site. This Spoil Bank is complete with Landscape Identification, Approach, Base preparation, Compaction and Gabion wall have been completed. The left over sodding/turfing, Drain Channelization and Re-vegetation/plantation is also complete.</p> <p>The Capacity of this Spoil Bank is 46436 Cum and 31400 Cum of Soil has been dumped. Upto the design capacity, dumping can be done. There are no disturbance to the water bodies as the river is 1 Kms away from the project site.</p>
		<p>Large volume of muck is found dumped continuously likely to cause environmental hazards and dangers to the safety and pollute Chhintupui River, the largest major in Mizoram from the already damaged vegetation's nearby</p> <p>Location is not suitable for muck disposal site</p>	<p>The location is in accordance with the project requirement and technical factors.</p>
	Additional Remarks		
	Photograph		



(Handwritten signature)

(B.N. Singh)
Team Leader

Sl no	Spill Bank	PCCF Comment	Compliance
2	Spill Bank No. 06 Ambyu Village Area Chainage: 342+700 KM	Unauthorized and in use. Causing environmental damages due to over dumping of the muck No adequate or appropriate protection measures found except for a very thin layer of small Gabion Wall constructed at the bottom of the site which was extremely inadequate to hold the dumped spoils. Not suitable for further use without adequate protective structures and approval of competent Authority, concerned District administration.	(i) No initial objections made by District Administration nor the Forest Department. (ii) The Spill Bank is authorized as approval is through VCP. The VCPs are vested with powers for management of land as per Lushai Hill Act 1953. (iii) There is no existing guidelines for approval of non-forest area as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated. No Environmental damage has been done as barrier through Gabion wall has been made for spillage. The Capacity of this Spill Bank is 28940 Cum and 26430 Cum of Soil has been dumped. Up to the design capacity, dumping can be done. Gabion Wall is already constructed at Project site. This Spill Bank is complete with Landscape identification, Approach, Base preparation, Compaction and Gabion wall have been completed. The left-over sodding/turfing, Drain Channelization and Re-vegetation/plantation is also completed. Adequate protection measures taken and approval is available.
	Additional Remarks		
	Photograph		

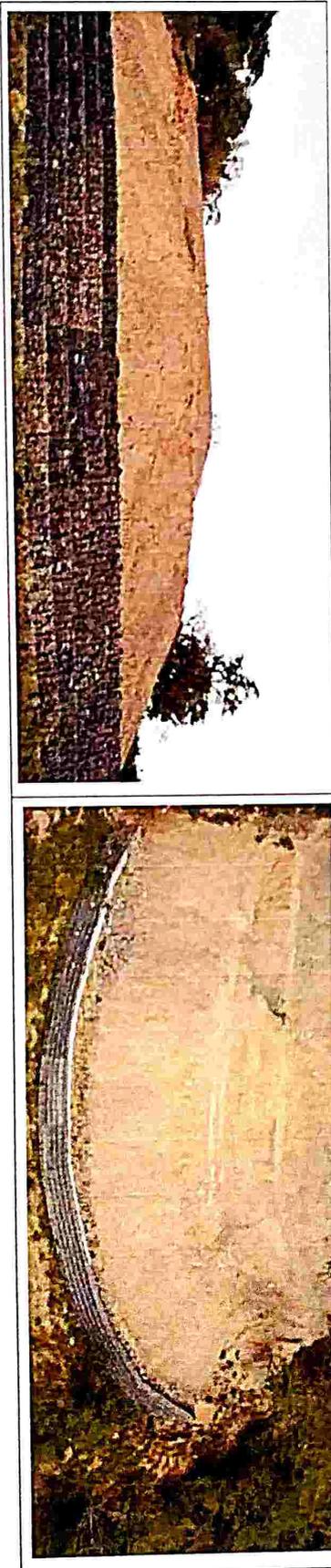


Hbaarta T. ABCI (IV)

Sabirata Majumdar
Project Manager, PKC-8

(B. N. Singh)
Team Leader

Sl no	Spoil Bank	PCCF Comment	Compliance
3	Spoil Bank No. 07 Thelva Village Area Chainage: 348+530 KM	Unauthorized and in use. Causing environmental damages due to over dumping of the muck	(iii) No initial objections made by District Administration nor the Forest Department. (iv) The Spoil Bank is authorized as approval is through VCP. The VCPs are vested with powers for management of land as per Lushai Hill Act 1953. (iii) There are no existing guidelines for approval of non-forest area as public are practicing Jhum Cultivation on lands along the Highway and as such approval is not necessitated. No Environmental damage has been done as barrier through Gabion wall has been made for spillage. The Capacity of this Spoil Bank is 94500 Cum and 89500 Cum of Soil has been dumped. Up to the design capacity, dumping can be done. Gabion Wall is already constructed at Project site. This Spoil Bank is complete with Landscape Identification, Approach, Base preparation, Compaction and Gabion wall have been completed. The left-over sodding/turfing, Drain Channelization and Re- vegetation/plantation is also completed. Adequate protection measures taken and approval is available.
	Additional Remarks	Not suitable for further use without adequate protective structures and approval of competent Authority, concerned District administration.	
	Photograph		



Shri/Dr. A.R.C.I (IV)
Sahakar Akhondkar
Project Manager, PKC-R

(B. N. Singh)
Team Leader

Approval of Spoil Bank at Ch. 251+040

Annexure-1

(NO OBJECTION CERTIFICATE)

I Lalfanzauva the president of village council of Tawipui North-II. Situated under District Lunglei, do hereby declare and confirm that council have permitted to avail SPOIL BANK for soil dumping for ABCI-BHARTIA (JV) in our village at Chainage :-

Existing Chainage of Spoil Bank		
Sl. No.	From	To
1	CH. 247+320	CH. 247+400
2	CH. 247+800	CH. 247+820
3	CH. 247+960	CH. 248+020
4	CH. 250+180	CH. 250+260

→ Design Ch: 251+400

(Revised) respectively with reference to their application dated: - 21/05/2021

The council have No Objection to ABCI-BHARTIYA – (JV) to use the land for the above mentioned purpose.

President Signature



(Lalfanzauva)

Village Council/Court
Tawipui North-II

Date: 28.09.2021

Place: Tawipui North-II

Approval of Spoil Bank at Ch. 253+840

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Annexure-2

(NO OBJECTION CERTIFICATE)

I Lalfanzauva the president of village council of Tawipui North-II. Situated under District Lunglei, do hereby declare and confirm that council have permitted to avail SPOIL BANK for soil dumping for ABCI-BHARTIA (JV) in our village at Chainage :-

Existing Chainage of Spoil Bank		
Sl. No.	From	To
1	CH. 247+320	CH. 247+400
2	CH. 247+800	CH. 247+820
3	CH. 247+960	CH. 248+020
✓ 4	CH. 250+180	CH. 250+260

→ Design Ch. 253+840

(Revised) respectively with reference to their application dated: - 21/05/2021

The council have No Objection to ABCI-BHARTIYA – (JV) to use the land for the above mentioned purpose.

President Signature

Date: 28.09.2021


(Lalfanzauva)
Village Council/Court
Tawipui North-II

Place: Tawipui North-II

Approval of Spoil Bank at Ch. 260+640

Annexure-3

B. Mizo Version

K. LALIMANBAHZUALA (hming), (s/o) / d/o / w/o K. LALRAWNA (hming), TAWIPUI SOUTH

(Khua/Veng), LUNALEI (district) a cheng mek hi, diklaka ka ram naih Pass No. PP-9-413 : C.L. 11016/6/2019-LRS(V)/SK/13 a hmun BRTF Kanchin Chalnage 260+640 LHS/RHS 1976

NH-54 Widening Project atan hlan, a thawktu AGNI-BHARTIA (JV) (Contractor hming) nen hlan Inrensiamin, ka ram hi Spoil Bank atana hman/ Ram leh chhlat/

Thlat leh thing (lhchhlat etc. (a hmanna/chhlatna zloh tur) hi ka phalin ka feril a, he project atana hman/lhchhlat anih vangin zangnadawmna pawh pawisa / bungrua to ka dawng tawh/dawn a, he ka ram chungchangah hlan complaint emaw claim dang ka slam tawh lo ang tih ka tlam e.

Date of Agreement: 28/12/2021

Rs. 15,000/- (Rupees Fifteen Thousand only)

Signed by: ✓ Zualappon 28/12/2021

1. LAND HOLDER/CLAIMANT

(Signature & Name)

2. CONTRACTOR

AKHILESH KUMAR (Signature, Name & Seal)

2. WITNESS 1 (C. VANLALRUATA)

President

4. WITNESS 2

(Signatures, Names, Designation/Address) (C. KRISHNESH SINGH)

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Approval of Spoil Bank at Ch. 267+840

Annexure-4

B. Mizo Version

LALRAMMANIA ✓ DENZCHHUNGA
 (Kel) _____ (hming), s/o / d/o / w/o _____ (hming), TAWIPUI SOUTH
 (Khua/Veng), LUNGLEI (district) a cheng mek hi, diklakō ka ram neih Pass No.
 VCP/IF(2)-B/002-2005/25 a hming BETE KAWNG Chainage 267+850 LHS/RHS
 NH 54 Widening Project atan hlan, a thawktu ABCI-BHARTIA (Contractor
 hming) nen hlan inransamin, ka ram hi Spoil Bank atana hman/ Ram laih chhla/
 Thlal leh thng tihchhial etc. (*a hmanna/chhialna zlah tur) hi ka phalin ka rentu a,
 he project atana hman/tihchhial anih vangh zangnadawmna pawh pawisa / bungria
 in ka dawng tawh/dayn a, he ka ram chungchangah hlan complant emaw claim
 dang ka slam tawh lo ang tih ka tlam e.

Date of Agreement: 28/12/2021

Rs 15000/-
(Rupees Fifteen Thousand only)

Signed by: Lalrammania
(LALRAMMANIA)

1. LAND HOLDER/CLAIMANT

(Signature & Name)

AKHILESH KUMAR SINGH
 (Signature, Name & Seal)

2. CONTRACTOR

2. WITNESS 1 (C-VAW LALRUATA)

4. WITNESS 2

(Signatures, Names, Designation/Address) P. AKHILESH SINGH

Approval of Spoil Bank at Ch. 267+965

Annexure-5

(NO OBJECTION CERTIFICATE)

I LALFAK THANGA The president of village council of Thingfal. Situated under District Lunglei, do hereby declare and confirm that council have permitted to avail SPOIL BANK for soil dumping for ABCI-BHARTIA (JV) in our village at Chainage :-

Existing Chainage		
Sl. No.	From	To
✓ 1	CH. 270+200	CH. 270+260
2	CH. 270+450	CH. 270+510
3	CH. 271+000	CH. 271+080
4	CH. 271+380	CH. 271+430
5	CH. 273+962	CH. 274+075
6	CH. 274+160	CH. 274+230

Design Ch: 267+965

The council have No Objection to ABCI-BHARTIA – (JV) to use the land for the above mentioned purpose.

President Signature

Date: 15/7/2011

Lalfak Thanga
Mr. LALFAK THANGA
Village Council/Court
Thingfal

Place: Thingfal

President
Village Council/Court
Thingfal

Approval of Spoil Bank at Ch. 272+884

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Annexure-6

(NO OBJECTION CERTIFICATE)

I LALFAK THANGA The president of village council of Thingfal. Situated under District Lunglei, do hereby declare and confirm that council have permitted to avail SPOIL BANK for soil dumping for ABCI-BHARTIA (JV) in our village at Chainage :-

Existing Chainage		
Sl. No.	From	To
1	CH. 270+200	CH. 270+260
2	CH. 270+450	CH. 270+510
3	CH. 271+000	CH. 271+080
4	CH. 271+380	CH. 271+430
5	CH. 273+962	CH. 274+075
6	CH. 274+160	CH. 274+230

→ Design Ch:272+884

The council have No Objection to ABCI-BHARTIA - (JV) to use the land for the above mentioned purpose.

President Signature:

Date: 15/11/2017

Lal Fak Thanga
Mr. LALFAK THANGA
Village Council/Court
Thingfal

Place: Thingfal

President
Village Council/Court
Thingfal

Approval of Spoil Bank at Ch. 299+080**No Objection Certificate**

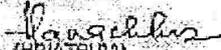
This is to certify that the Chawnhu village, Lawngtlal (District) in the state of Mizoram have "No Objection" whatsoever for dumping the soil and to construct the dumping yard by M/s PMPL - SRC Infra (JV) at the land belonging to Mr B Thanpuia, LS/ LSC No: 42/06 Dt DZ.05.2006 Phaithar Road thlang Peng bulah (107, college Veng, Lawngtlal-796891), Lawngtlal (District), in the state of Mizoram located at Km 299+015 to Km 299+400 on Right side of NH-54.

This "No Objection Certificate" has been issued to M/s PMPL - SRC Infra (JV) upon their request for onward submission to the concerned authorities.

Place:

Date:

For Village Council President


 (HRIATPUNA)

 Chawnhu Village Council
 Village Council Court
 Lawngtlal District
 Lai Autonomous District Council
 Chawnhu

LEI AUTONOMOUS DISTRICT COUNCIL
LAND REVENUE & SETTLEMENTS DEPARTMENT

CERTIFICATE OF LAND AND SETTLEMENTS
APPOINTMENT FORM 1
(Sec. 3(1) of the LAAS)

No. 42/06 2.5.2006

ORIGINAL

This Certificate vesting the land specified is issued to the person specified under Section 3(1) of the Lei Autonomous District Land Holding & Settlement Act, 2002.

Name: B. Tharpuia.
 Village Name: Zelusia.
 Address: Lawngtlai Collage Veng.
 Location: Garden.
 Purpose for the land as granted: Shaitar Kaga thiang, Hlungul peng bulah.

Grade No	Allotted Area	Allotted land value Rs. 10/- per Sq.Mtr.	Tax payable 1/20th of land value per annum	Minimum Ceiling	Remark
B	40000 Sq.mtr.	400000/-	200/-	50/-	

Description of boundary and location are attached

The holder of this certificate has entered into an agreement with the Lei Autonomous District Council to pay Land Revenue, may be fixed by the Executive Committee or Officer so authorized from time to time and thereby acquired the status of allotment under section 3 (1) of the Lei Autonomous District Land Holding & Settlement Act, 2002. He has the right to use the land in accordance with the terms and conditions of the certificate.

MC Hrangtlung,
Signature & designation
of issuing authority

Memorandum No. 12012/3/2006 Date: 2.5.2006

Hmawchis
(HRIATPUIA)
President
Village Council Court
Lei Autonomous District Council
Chawluh

Approval of Spoil Bank at Ch. 300+960**No Objection Certificate**

This is to certify that the Lawngtlai, Lawngtlai (District) in the state of Mizoram have "No Objection" whatsoever for dumping the soil/soft rock by M/s PMPL - SRC Infra (JV) at the land belonging to Mrs. Maria Lalrindiki, LS No: 5/2015 Dt: 01.07.2015 near Chawnhu ram chung, BRTF Road side, Chhuah lai, Nalkawn mual, Andrew Lalhriatpuala ram leh Tinmeni ram inkar, Lawngtlai (District), in the state of Mizoram located at Km 300+960 to Km 301+074 on Left side of NH-54.

This "No Objection Certificate" has been issued to M/s PMPL - SRC Infra (JV) upon their request for onward submission to the concerned authorities.

MB
17/8/23
Land Owner
(MARIA LALRINDIKI)

For Village Council President

Lawngtlai Dist:

Yang alhis
(HRIATPUIA)
President 17.8.2023
Village Council / Court
Lai Autonomous District Council
Chawbha

Approval of Spoil Bank at Ch. 327+110

MARA AUTONOMOUS DISTRICT COUNCIL
ENVIRONMENT & FOREST DEPARTMENT : SIAHA

No.B.16023/1/E&F/MADC-2020-21

Dated Siaha the 12th May 2021

To,

The General Manager
PMPL-SRC Infra JV
Lawngtlai

Subject : Acknowledgement Receipt

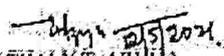
Dear Sir,

With reference to the subject cited above, the department has received payment of Forest Land for using Spoil Bank in between Kaochao East - Amobyu Vaithe(Zero) as shown below:

1 st Installment	26.2.2021	Rs. 10,00,000/-
2 nd Installment	30.2.2021	Rs. 5,00,000/-
Total		Rs. 15,00,000/-

(Rupees Fifteen lakh)only

Yours faithfully,


(THALYT AZYU)
Deputy Conservator of Forest(H)
Mara Autonomous District Council
Siaha

Approval of Spoil Bank at Ch. 342+700

(34)

BHARTIA - ABCI (JV)

C/o - Bhartia Infra Projects Ltd., 201, Royal Arcade, 2nd Floor,
Dr. B. Baruah Road, Ulubari, Guwahati - 781007, Ph: +91-0361-2468522/23
Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-B

Date: 25/06/2022

To
Village Councilor
Tipa V-III, Dist: Siaha
Mizoram

Subject: Widening and Upgradation to 2 lane with paved shoulder configuration and geometric improvement from Km 339.000 to Km 380.000 on Alzawl - Tuipang section (Package B) of NH-54 in the state of Mizoram with JICA loan Assistance.
Reg - NOC for the Spoil Bank at Ch. 342+650 to 342+755 (RHS)

Dear Sir,

With reference to above cited subject we wish to inform you that we are executing the road construction work from Zero to Tuipang (km 339+000 To 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil banks to dump the surplus soil at above mentioned location.

Hence, we are request your kind self to Issue a NOC for dumping of Soil at CH. 342+650 to 342+755 (RHS) from your end for smooth progress of work.
The detail of the parcel of land is furnished below.

Name: J. CHAKHU
Pass No. 6/1195/91 H 6.8.1991

This is for your kind information and approval please.
Thanking you and assuring you our best co-operation at all the times

Your Faithfully,
For Bhartia - ABCI (JV)


Project Manager, PKG-B

25/6/2022
(J. CHAKHU)

Copy to:

1. GM (P), NHIDCL, PMU-Lawngtlai, for kind information.
2. Resident Engineer, ICT, for kind information.
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. So, NHIDCL, Siaha for kind information

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INREMSIAMNA/AGREEMENT (MIZO VERSION)

Bhartia - ABCI (IB), C/O - Bhartia Infra Project Ltd.
201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007
PH: +91 - 0361-2466522/23 Fax: +91 - 0361-2466623. Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date- 25/06/22

Neenna aru in hneitlu a muala ka ram/huan tarlan ang hlan NH-54 kawng lathna turah loivung
palth nan ang turah loivung ka ram ti e.

diltu/Remitu (Applicant)



[Signature]
(J. CHAKHLY)

Remitu/Ram Neitu (Name Signature & Pass No)

[Signature]
(C. NONGIA)
Hriatpultu/ Witness:

INREMSIAMNA/AGREEMENT (MARA VERSION)

Bhartia - ABCI (IB), C/O - Bhartia Infra Project Ltd.
201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007
PH: +91 - 0361-2466522/23 Fax: +91 - 0361-2466623. Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date- 25/06/22

Ahawna hneitlu je ary liata ei Rah palasapa hawna heta NH-54 lathloh chhiana liata Alet thy
awpa teo paryist

Ahneituhpa (Applicant)



[Signature]
(J. CHAKHLY)

Rah Hneituhpa (Name Signature & Pass No)

[Signature]
(C. NONGIA)
Pahnokheituhpa/ Witness:

3921650
TO
3921755

Approval of Spoil Bank at Ch. 348+530

36

BHARTIA - ABCI (JV)

C/o - Bhartia Infra Projects Ltd., 201, Royal Arcade, 2nd Floor,
Dr. B. Baruah Road, Uthbari, Guwahati - 781007, Ph: +91-0361-2468522/23
Fax: +91-0361-2466593, Email: info@bhartiainfra.com

Ref: BHPI/MHIDCL/TL/PRC-2/2020/045

Date: 12/08/2020

To
Village Councilor
Village: Thelva
Dist: Saha

Subject: Widening and Upgradation to 2 lane with paved shoulder configuration and geometric improvement from Km 339.000 to Km 380.000 on Aizawl - Tuipang section (Package B) of NH-54 in the state of Mizoram with JICA loan assistance. Spoil Bank regarding.

Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (Km 339+000 to Km 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch 348+480 to Ch 348+580 (100 m) (RHS) from your end for smooth progress of work.

The detail of the Parcel of Land is furnished below.

Name: K. Zakhai
Survey No. G/305/57 of 10/11/1967

Thanking you and assuring you our best services at all time.

Yours Faithfully,

For Bhartia - ABCI

Village Councilor - Thelva
Project: NH-54


President
Village Council/Court
Thelva

Copy to:

1. GM (P), MHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. Resident Engineer, ICT, for kind information
4. SO, MHIDCL, Saha, for kind information

Agreed


Chief Executive Member
Mara Autonomous District Council
Saha, Mizoram - 796961

348+480 - 348+580

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (IV) C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/TL/PKG-8/2020/065

Date: 13/08/2020

Ngenna angln heng ahnuafia ka ram/huan tarlan ang hlan NH-54 kawng laihna turah
leivung paihnan hmang turin ka ram tih e.

Diltu/Ngentu (Applicant):



Remtita / Ram Nelhtu (Name, Signature & Pass No.):

Ram Nelhtu
N. Beilai

Hriatpuitu / Witness:

N. Beilai
Hriatpuitu

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (IV) C/O - Bhartia Infra Projects Ltd.

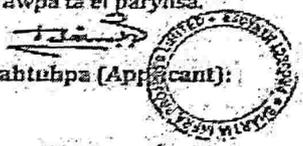
201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/TL/PKG-8/2020/065

Date: 13/08/2020

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei
thy awpa ta ei paryhsa.

Ahiatuhpa (Applicant):



Rah Hneituhpa (Name, Signature & Pass No.):

Rah Hneituhpa
N. Beilai

Pahnokheituhpa / Witness:

N. Beilai
Pahnokheituhpa

Project: Widening and Up-gradation to 2 lane with paved shoulder Configuration and geometric improvements from Km 250.000 to Km 298.000 (Package-6) on Aizawl-Tiupang Section of NH-54 in the state of Mizoram on Engineering, Procurement and Construction (EPC) mode with JICA Loan Assistance

Contract Package - 6

Details of Construction of Spoil Banks

Sl No.	Design Chaihage (km)	Description	Used Quantity (M3)	Remarks	CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
					Start		End					
From	To	Easting	Northing	Easting	Northing	Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024			
1	251+000	251+080	484183.627	2514849.69	484223.09	2514782.231	41209	Gabion Work is completed. Reconstruction required.	The capacity enhancement of spoil bank was thought off, therefore, it was remarked to be re-constructed as per the new capacity. However, the existing capacity is only being utilised and Gabion work is completed.	As earlier.		
2	251+450	251+560	484185.498	2514569.399	484158.02	2514491.505	76209	Not in use	(i) Spoil Bank was arranged, however, it was not used due to objection by Landowner. (ii) Shall not be used in future.	As earlier.		
3	253+800	253+880	483482.752	2513163.482	483417.786	2513116.081	56209	Gabion Work is completed. Reconstruction required.	The capacity enhancement of spoil bank was thought off, therefore, it was remarked to be re-constructed as per the new capacity. However, the existing capacity is only being utilised and Gabion work is completed.	As earlier.		
4	256+890	256+970	483528.78	2511417.961	483472.428	2511466.994	23740	Gabion Work is completed.	NA	As earlier.		

STATUS OF SPOIL BANKS

ANNEXURE - SA-3

Sl. No	Design Chainage (Km)		CO-ORDINATE						Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Start			End						
			Eastng	Northing		Eastng	Northing					
5	257+915	257+970	483658.907	2511069.936		483694.3	2511037.331	41209	Gabion Work is completed	NA	As earlier.	
6	259+130	259+180	483272.935	2510559.554		483279.833	2510511.609	56209	Protection Work In Progress	Work has been stopped due to Objection by Land owner. Copy of Letter issued by EPC Contractor to DC Lunglei is enclosed.	Spoil Bank is not used due to the objection of landowner. Will not be used in future.	
7	266+145	266+245	484892.56	25106410.01		484875.949	2506319.549	43689	Gabion Work is completed; Reconstruction required	The capacity enhancement of spoil bank was thought off, therefore, it was remarked to be re-constructed as per the new capacity. However, the existing capacity is only being utilised and Gabion work is completed.	As earlier.	
8	266+980	267+090	485232.656	2506255.031		485324.176	2506293.756	76959	Gabion Work is completed.	NA	As earlier.	
9	267+935	267+995	485091.103	2505759.816		485041.292	2515120.892	44689	Gabion wall to be started	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.	
10	271+555	271+700	485877.385	2504166.898		485934.126	2504272.409	86959	Protection Work In Progress	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.	

Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
11	272+854	272+914	486580.924	2504710.99	486542.875	2504685.585	28359	Gabion Work is completed	NA	As earlier.
12	273+100	273+160	486460.949	2504520.631	486498.704	2504473.89	39869	Gabion Work is completed	NA	As earlier.
13	273+610	273+690	486555.196	2504267.949	486562.004	2504218.39	41209	Gabion Work is completed	NA	As earlier.
14	273+985	274+040	486823.568	2504140.827	486854.07	2504097.53	33307	Gabion Work is completed	NA	As earlier.
15	276+330	276+420	486544.868	2502728.069	486570.036	2502661.917	57448	Gabion Work upto 3rd lift completed	Work was stopped due to Objection by Land owner. Copy of Letter issued by EPC Contractor to DC Lunglei is enclosed.	The letter sent to DC Lunglei is enclosed. As of now, dumping is restricted. Adjusted in some other spoil banks.
16	276+470	276+540	486557.359	2502646.061	486498.91	2502627.779	116209	Gabion wall to be started. Reconstruction required.	The capacity enhancement of spoil bank was thought off, therefore, it was remarked to be re-constructed as per the new capacity. However, the existing capacity is only being utilised and Gabion work is completed.	As earlier.
17	284+990	285+130	487106.238	2496156.079	487186.045	2496086.027	188209	Gabion wall to be started	(i) Work has commenced. (ii) 1st lift of Gabion wall completed. (iii) Balance 1 lift shall be completed by 03.11.2023.	Gabion wall has been completed.

Sl. No	Design Change (Cum)		Start		End		Approx. Quantity (Cum)	Status of Protection work as reported earlier	Status as on 19.10.2023	Status as on 20.01.2024
	From	To	Earling	Northing	Earling	Northing				
18	280-945	280-022	487276.758	2495171.702	487296.221	2495156.903	19142	Work Stopped	(i) Not in use due to objection raised by land owner. (ii) Dumping not done.	As earlier.
19	288-330	288-470	487745.37	2494130.172	487803.734	2494034.112	19500	Gabion wall to be started	(i) Work has commenced. (ii) 1st lift of Gabion wall completed. (iii) Balance 1 lift shall be completed by 03.11.2023	Gabion wall has been completed.
ADDITIONAL SPOIL BANKS										
1	250-540	250-600	483769.911	2511413.734	483790.924	2511363.225	36209	Gabion wall to be started	Completed. Photographs enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
2	200-600	200-640	483823.642	2509944.232	483861.576	2509930.313	31209	Gabion wall to be started	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
3	261-900	261-960	483823.411	2509015.682	483855.755	2508971.653	27209	Gabion wall to be started	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
4	265-280	265-320	484608.941	2506702.841	484617.11	2506669.85	23709	Gabion wall to be started	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
5	267-700	267-840	485167.606	2509885.771	485141.655	2505816.655	24109	Gabion wall to be started	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
Total Quantity =							1232774			

Note : (1) Total nos. of spoil banks as per CA = 19
(2) Nos. of additional spoil banks = 5

Authorized Signatory

 Mr. Akhilesh Kumar Singh (Sr. GM)
 Akhilesh Singh
 Sr. General Manager (ABCI)

Project: Widening and Upgradation to 2-lane with paved shoulder configuration and geometric improvements from Km 218.000 to Km 317.000 Atant-Tumpang Section of NH-24 in the State of Mizoram
 on Engineering, Procurement and Construction mode with JICA loan assistance.

Contract Package - 7

Details of Construction of Spoil Banks

Sl No.	Description	Used Quantity (M3)	Remarks
1	Approx Excavation Quantities (Cum) as per DPR	986200	
2	Quantity used in Embankment/Sub Grade/ Shoulder	260696	
3	Quantity used in Gravity Wall/ RE Wall Back filling	80500	
4	Quantity used in Boulder and Aggregate from Hardrock Excavation	298560	
5	Approx Filling Quantity in Spoil Bank	346444	

STATUS OF SPOIL BANKS

Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
1	302+910	302+980	489059.817	2483925.822	489096.089	2483942.426	38000	Gabion wall to be started	(i) Work has commenced. (ii) PCC work done. (iii) Gabion work shall be completed by 03.11.2023.	Gabion wall has been completed.
2	307+880	307+940	491327.948	2483716.753	491337.805	2483681.171	39800	Complete	NA	As earlier.
3	308+180	308+220	491336.256	2483444.612	491343.273	2483410.561	26540	Complete	NA	As earlier.

(42)

Sl. No	Design Chainage (km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
4	309+100	309+130	490993.076	2482967.929	490987.833	2482955.228	19900	Complete	NA	As earlier.
5	309+615	309+650	491029.594	2482536.56	491032.807	2482518.625	23220	Complete	NA	As earlier.
6	319+790	319+850	494597.732	2477511.498	494602.698	2477467.781	39800	Gabion wall is complete and finishing work is under progress	Gabion work is complete. Photograph enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
7	326+210	326+290	494678.882	2480261.476	494617.205	2480310.52	10500	Gabion wall to be started	(i) Work has commenced. (ii) 1 lift of Spoil Bank has been completed. (iii) Balance 1 lift shall be completed by 03.11.2023.	Gabion wall has been completed.
8	327+040	327+110	494341.885	2480871.344	494354.061	2480895.239	46440	Gabion wall is complete and finishing work is under progress	Gabion work is complete. Photograph enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
9	329+300	329+360	494722.82	2482238.703	494722.325	2482273.787	20860	Gabion wall is complete and soil dumping is in progress.	Completed. Photograph enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.

Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Start		End					
ADDITIONAL SPOIL BANKS										
			Easting	Northing	Easting	Northing				
1	295+250	295+270	488751.7551	2487953.224	488736.6478	2487940.3	1807	Gabion wall to be started	(i) Land issue on this Spoil Bank. (ii) Dumping not done. (iii) Shall not be used.	Not in use.
2	299+020	299+080	488089.0406	2485107.833	488031.6285	2485090.668	8720	Gabion wall to be started	(i) Work has commenced. (ii) 1 Lift of Spoil Bank has been completed. (iii) Balance 2 lift shall be completed by 03.11.2023.	Gabion wall has been completed.
3	300+960	301+010	488345.1847	2483583.096	488393.595	2483595.572	7270	Gabion wall to be started	(i) Work has commenced. (ii) 1 Lift of Spoil Bank has been completed. (iii) Balance 2 lift shall be completed by 03.11.2023.	Gabion wall has been completed.
4	301+770	301+820	488822.8266	2483233.333	488863.0532	2483214.515	4267	Gabion wall to be started	(i) Work has commenced. (ii) PCC work done. (iii) Gabion work shall be completed by 03.11.2023.	Gabion wall has been completed.
5	305+790	305+830	491422.1178	2484458.428	491450.1461	2484484.261	5810	Gabion wall to be started	(i) Dumping not done. (ii) Not in use.	As earlier.
6	307+220	307+280	491422.8078	2484325.395	491381.019	2484289.339	8720	Gabion wall to be started	(i) Dumping not done. (ii) Not in use.	As earlier.

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Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work, as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
7	314+300	314+400	492864.8844	2480068.092	492871.3583	2479995.361	14530	Gabion wall to be started	Completed. Photograph enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
8	314+990	315+020	492902.4211	2479568.605	492897.0601	2479494.697	3160	Gabion wall to be started	(i) Dumping not done. (ii) Not in use.	As earlier.
9	324+760	324+810	494595.8422	2479132.185	494572.5357	2479176.316	7270	Gabion wall to be started	Completed. Photograph enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
10	329+950	330020	494205.2104	2482348.548	494250.7269	2482401.673	10170	Gabion wall to be started	Completed. Photograph enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
11	332820	332+850	495151.6549	2483726.123	495163.2252	2483753.799	9660	Gabion wall to be started	Completed. Photograph enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
Total Quantity =							346444			

Note : (1) Total nos. of spoil banks as per CA =
(2) Nos. of additional spoil banks =

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Pankaj Sinha
Sr. Manner (PWPL)



Project: Widening and Up-gradation to 2 lane with paved shoulder Configuration and geometric improvements from Km 339.000 to Km 380.000 (Package-8) on Aizawl-Turpang Section of NH-54 in the state of Mizoram on Engineering, Procurement and Construction (EPC) mode with JICA Loan Assistance

Contract Package - 8

Details of Construction of Spoil Banks

Sl No.	Description	Used Quantity (M3)	Remarks
1	Approx Excavation Quantities (Cum) as per DPR	1095540	
2	Quantity used in Embankment/Sub Grade/ Shoulder	346579	
3	Quantity used in Gravity Wall/ RE Wall Back filling	96000	
4	Quantity used in Boulder and Aggregate from Hardrock Excavation	50000	
5	Approx Filling Quantity in Spoil Bank	602961	

STATUS OF SPOIL BANKS

Sl. No	Design Chalnage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
1	335630	335680	495743.4074	2483448.961	495800.7369	2483380.487	Gablon wall In progress	During inspection, 2nd lift was only completed. Now the 3rd lift of Gablon Wall has been completed. Photographs are enclosed.	Gablon wall has been completed.	
2	336640	336750	496303.755	2483520.837	496335.3727	2483625.772	Gablon wall In progress	Gablon wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.	
3	337080	337280	496449.5591	2483429.745	496407.6127	2483248.227	Gablon wall Complete	NA	As earlier.	



Sl. No	Design Chainage (km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
4	339730	339795	496449.5591	2483429.7452	496407.6127	2483248.227	3587	Gabion wall Complete	NA	As earlier.
5	342660	342740	486823.568	2504140.837	486854.07	2504097.51	32000	Gabion wall in progress	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
6	345980	346180	499230.2705	2479383.551	499408.0939	2479418.34	20310	Spoil Bank Damage Due To Natural Calamity	Due to fragile soil strata, landslide has occurred, which has covered the Spoil Bank. Restoration work in progress and shall be completed at the earliest.	Landslide cleared.
7	348480	348580	500478.0385	2478593.846	500450.883	2478515.618	15800	Gabion Wall Complete	NA	As earlier.
8	352800	352880	502603.1743	2476791.909	502665.0799	2476739.391	94500	Gabion Wall Complete	NA	As earlier.

(47)

Sl. No	Design Chainage (Km)		CO-ORDINATE						Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Start		End							
			Easting	Northing	Easting	Northing						
9	353730	353830	503303.7735	2476505.874	503348.8717	2476417.36	20145.000	Gabion Wall Complete	NA	As earlier.		
10	354400	354500	503606.7785	2475917.065	503637.4408	2475823.37	25876.000	Gabion wall Start Soon	After resolution of the land issue on 20.10.2023, the work has commenced, 1st lift of Gabion wall is completed. Rest 2 lift shall be done by 05.11.2023.	Gabion wall has been completed.		
11	355475	355630	503500.4157	2475350.295	503428.1263	2475312.371	84764	Gabion Wall Complete	NA	As earlier.		
12	359450	359550	504345.1055	2473232.802	504386.0706	2473143.017	82857	Gabion Wall Complete	NA	As earlier.		
13	369390	369490	502307.035	2468491.244	502145.501	2468454.592	32700	Gabion wall Complete	NA	As earlier.		
14	372550	372650	502596.903	2467012.898	502691.821	2467036.449	59027	Gabion wall Start Soon	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.		

Sl. No	Design Chainage (Km)		Start		End		Approx Quantity (Cum)	Status of Protection work as reported earlier	Status as on 30.10.2023	Status as on 20.01.2024
	From	To	Easting	Northing	Easting	Northing				
CD-ORDIHANTE										
ADDITIONAL SPOIL BANKS										
1	344+600	348+050	490267.672	2479692.060	490443.168	2479361.289	5900	Gabion wall to be started	1st lift of Gabion wall has been completed and balance 1 lift shall be completed by 03.11.2023.	Gabion wall has been completed.
2	340+700	349+050	500536.165	2470500.697	500866.540	2470550.010	4090	Gabion wall to be started	1st lift of Gabion wall has been completed and balance 1 lift shall be completed by 03.11.2023.	Gabion wall has been completed.
3	360+600	360+750	504097.707	2472330.4	504939.806	2472197.873	3220	Gabion wall to be started	Work could not be started due to land issues. No dumping is done. Alternate arrangement is being explored.	Not required. Adjusted with other spoil banks.
4	363+100	363+500	504500.552	2470575.042	504281.159	2470459.01	5130	Gabion wall to be started	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
5	363+600	363+800	504295.68	2470361.62	504261.909	2470183.824	4240	Gabion wall to be started	Gabion wall has been completed. Photographs are enclosed.	Inadvertently, the photograph was missed during the affidavit submission. The same is enclosed now.
6	370+250	370+350	501908.491	2468202.505	502002.668	2468192.55	2620	Gabion wall to be started	Work could not be started due to land issues. No dumping is done. Alternate arrangement is being explored.	Not required. Adjusted with other spoil banks.
Total Quantity =							602961.000			

Note : (1) Total nos. of spoil banks as per CA = 14
 (2) Nos. of additional spoil banks = 6


 DEPARTMENT OF
 PUBLIC WORKS
 AND
 HIGHWAYS
 S. Mafundar
 Project Manager (RCC-4)
 Project Manager (BPP/L)

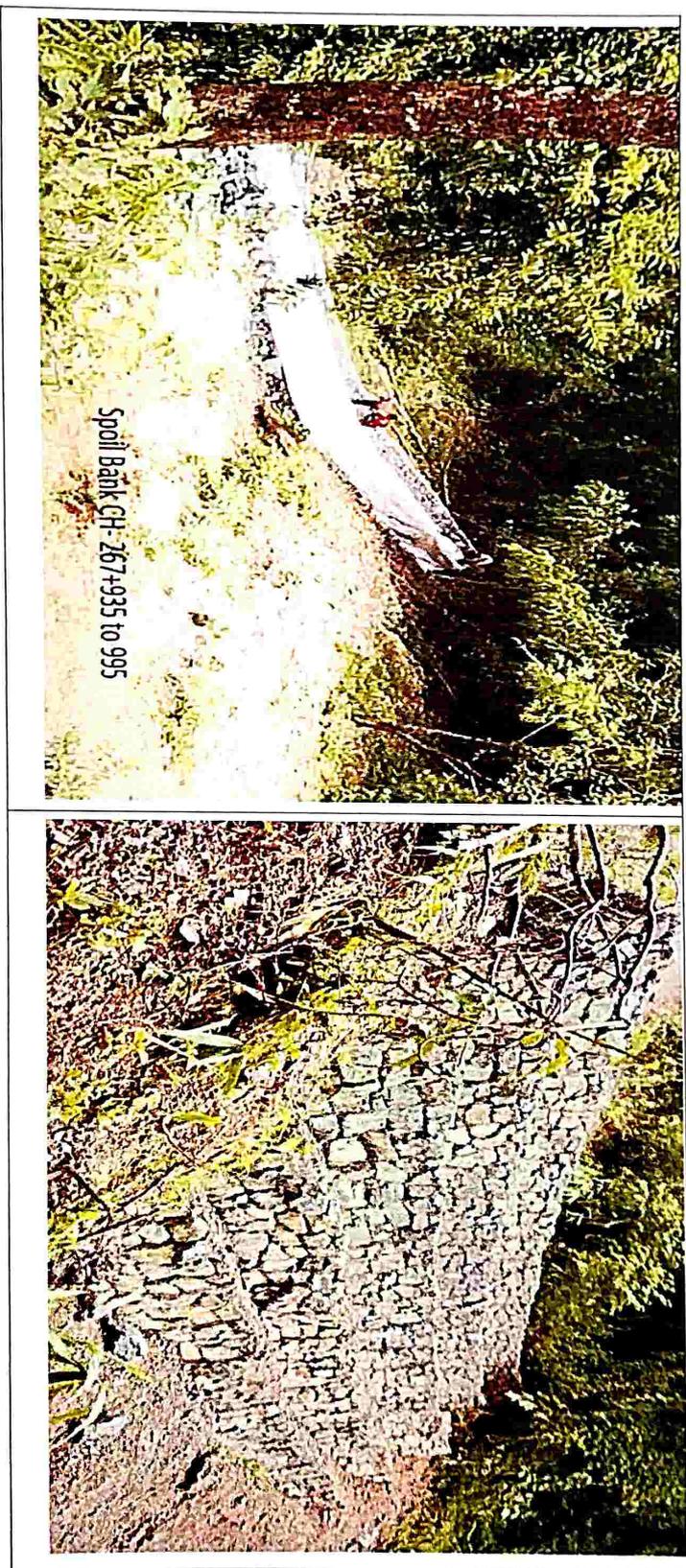
149

ANNEXURE - SA-3(b) (50)

Aizawl – Tuipang Package-6

Ref page 2611 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Spoil Bank No 9, Tawipui South Village Area Chainage: 267+935 to 267+995 KM

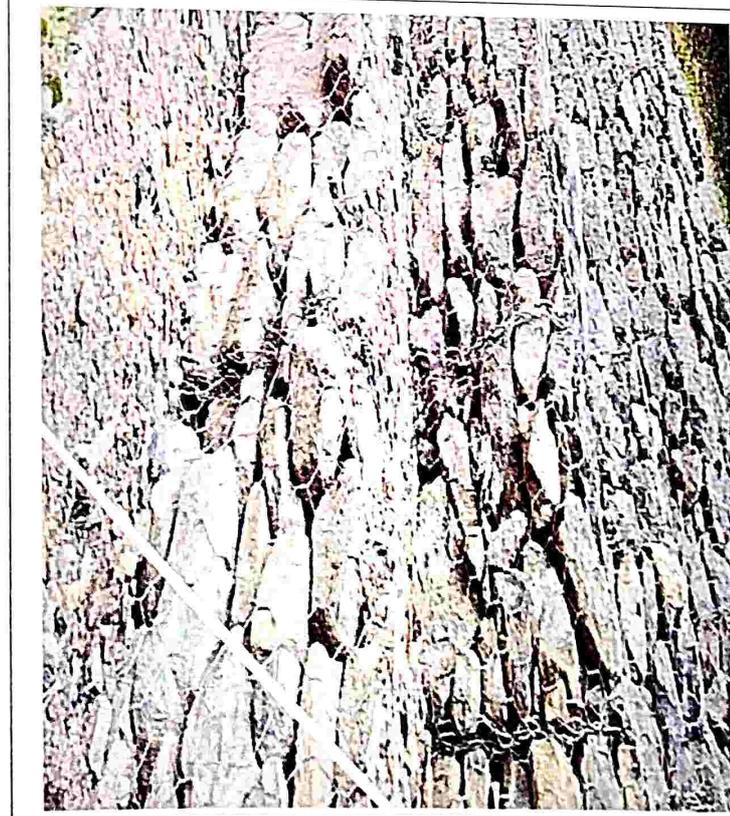
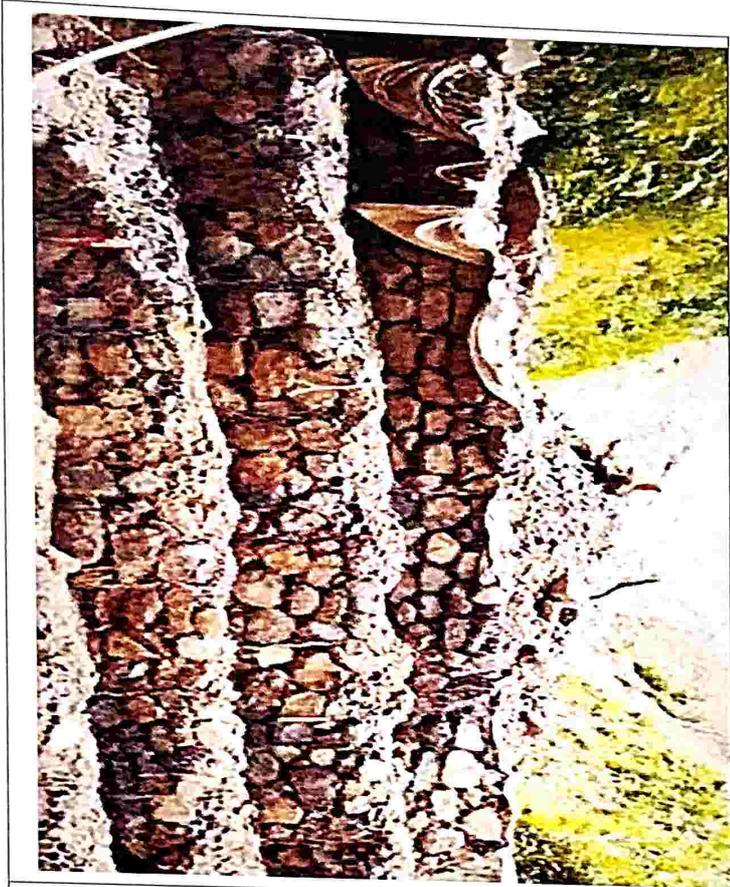


Authorized Signatory
 Mr. Akhilesh Kumar Singh (Sr. GM)

(B. N. Singh)
 Team Leader

Ref page 2612 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Spoil Bank No 10, Tawipui South Village Area Chainage: 271+555 to 271+700 KM




 Authorized Signatory
 Mr. Akhlesh Kumar Singh (Sr. GM)


 (B. N. Singh)
 Team Leader

Ref page 2613 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Additional Spoil Bank No 1, Tawipui North-I Village Area Chainage: 256+540 to 256+600 KM

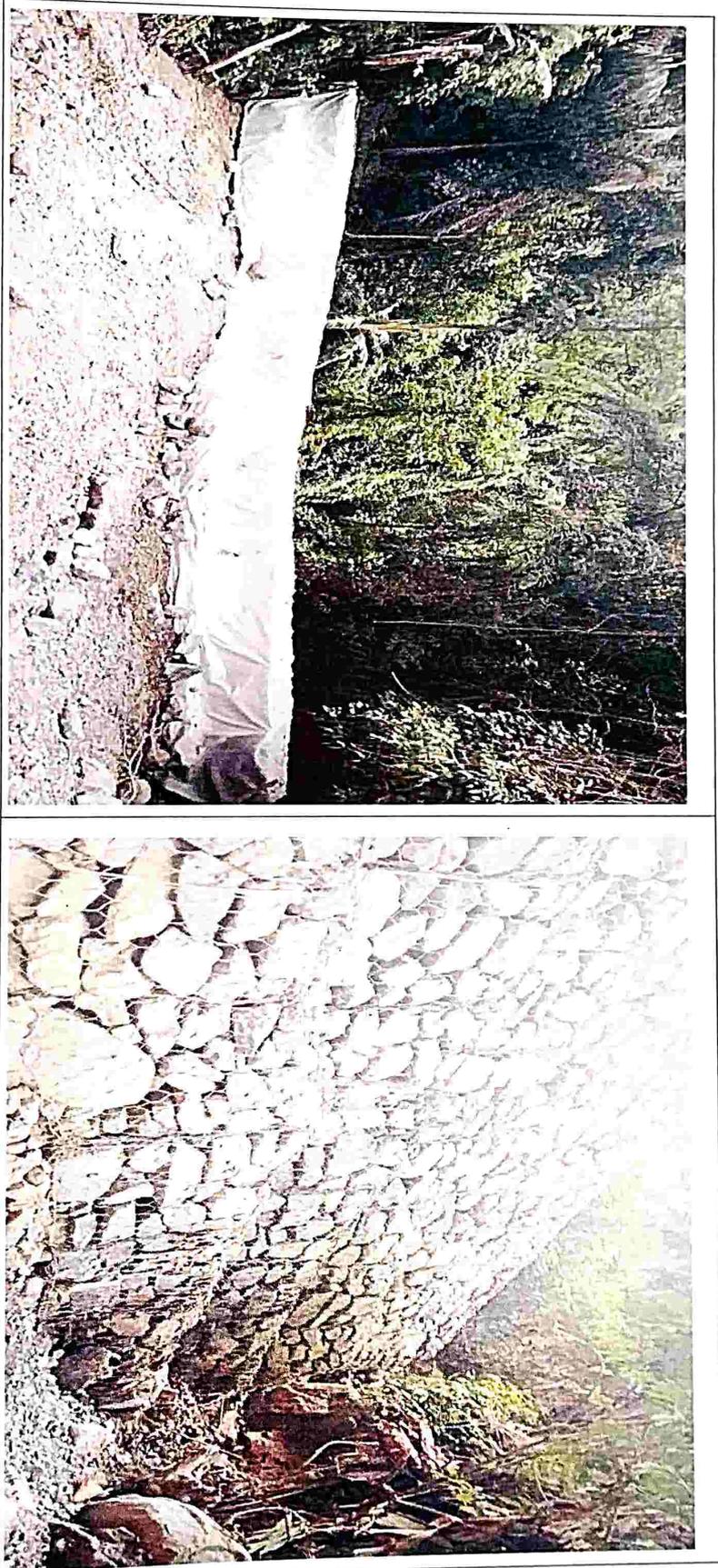



 Authorized Signatory
 Mr. Akhilesh Kumar Singh (Sr. GM)


 (B. N. Singh)
 Team Leader

Ref page 2613 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Additional Spoil Bank No 02, Tawipui North-I Village Area Chainage: 260+600 to 260+640 KM

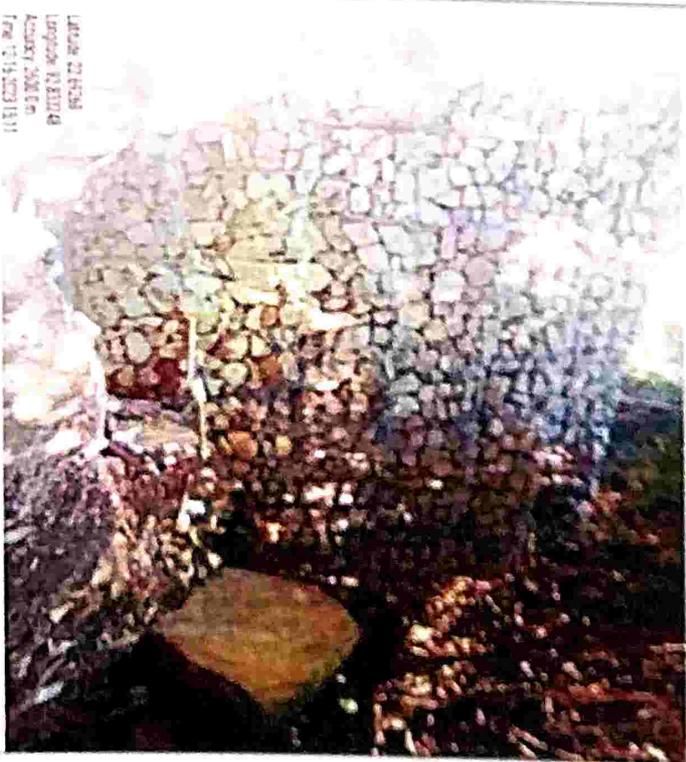


Authorized Signatory
Mr. Akhilesh Kumar Singh (Sr. GM)

(B. N. Singh)
Team Leader

Ref page 2614 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Additional Spoil Bank No 03, Tawlpul North-I Village Area Chainage: 261+900 to 261+960 KM

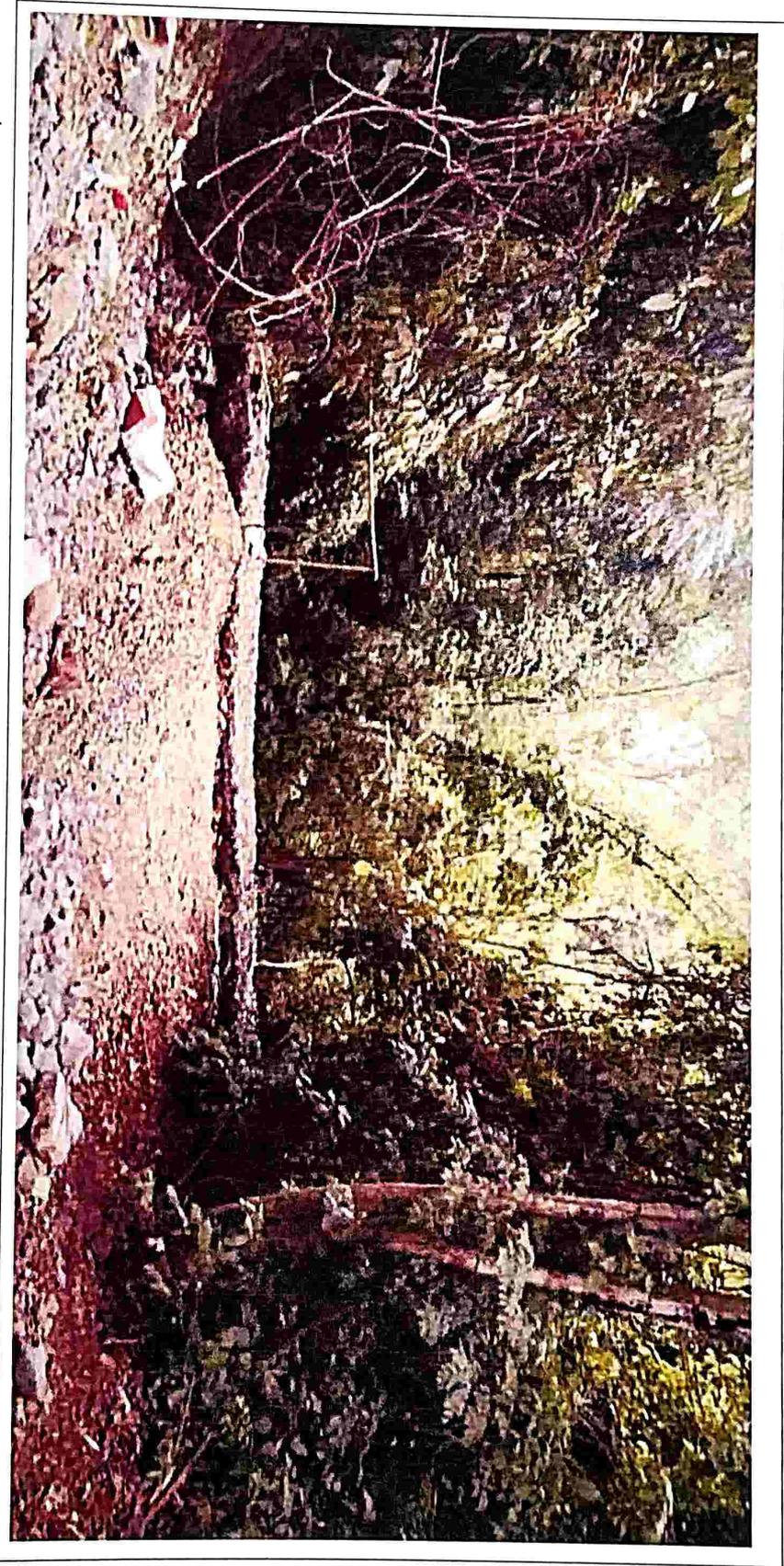



 Authorized Signatory
 Mr. Abhishek Kumar Singh (Sr. GM)


 (Dr. N. Singh)

Ref page 2614 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Additional Spoil Bank No 04, Tawipui South Village Area Chainage: 265+280 to 265+320 KM




Authorized Signatory
Mr. Akhilesh Kumar Singh (Sr. GM)


(B. N. Singh)
Team Leader

Ref page 2614 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Additional Spoil Bank No 05, Tawpui South Village Area Chainage: 267+760 to 267+840 KM




 Authorized Signatory
 Mr. Abhishek Kumar Singh (Sr. GM)


 (B. N. Singh)
 Resident Engineer

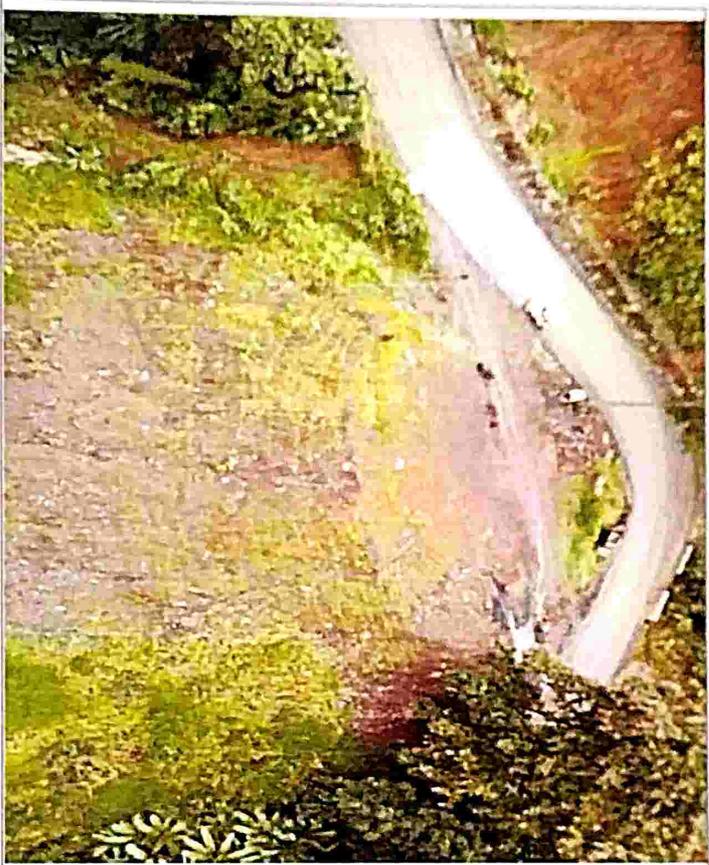
57

Aizawl – Tuipang Package-7

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Ref page 2616 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of C5

Spoil Bank No 06, Kalchaw Village Area Chainage: 319+790 to 319+850 KM



Length 22.403243
 Longitude 92.342553
 Elevation 168.883117m
 Accuracy 8.1 m
 Time 23/12/2023 16:14
 WGS 8400 GPRM GDA2000 DGR2000
 53144 41003 1145331

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Ref page 2616 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Spoil Bank No 08, Zero Point Area Chainage: 327+040 to 327+110 KM

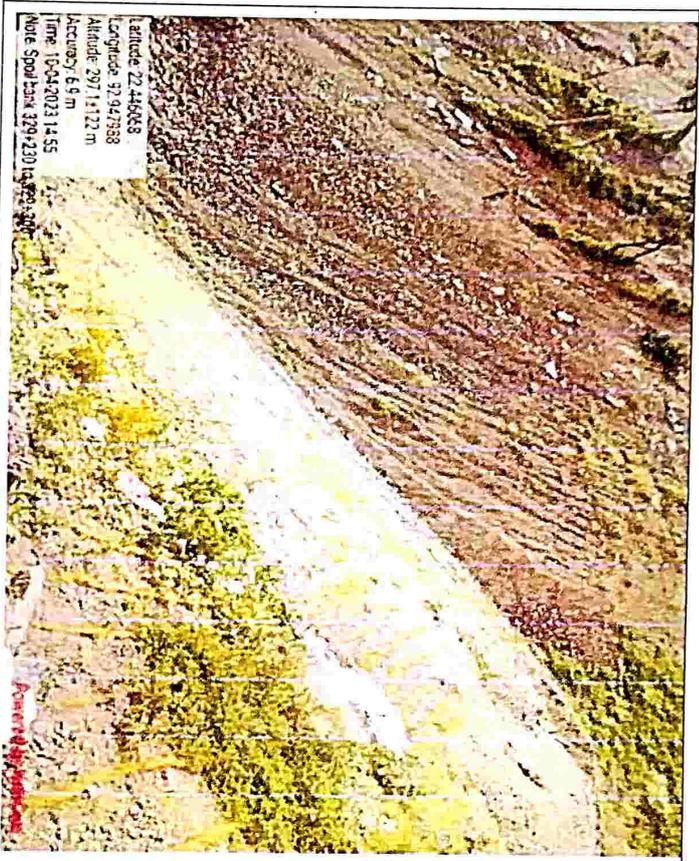


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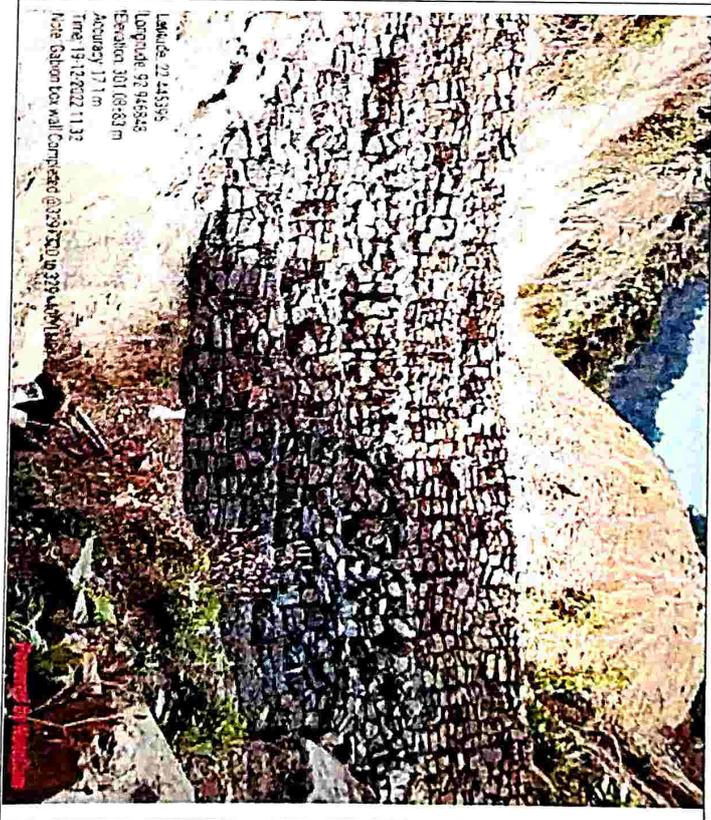
(Handwritten signature)
 (B. N. Singh)
 Team Leader

Ref page 2616 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Spoil Bank No 09, Zero Point Area Chainage: 329+300 to 329+360 KM

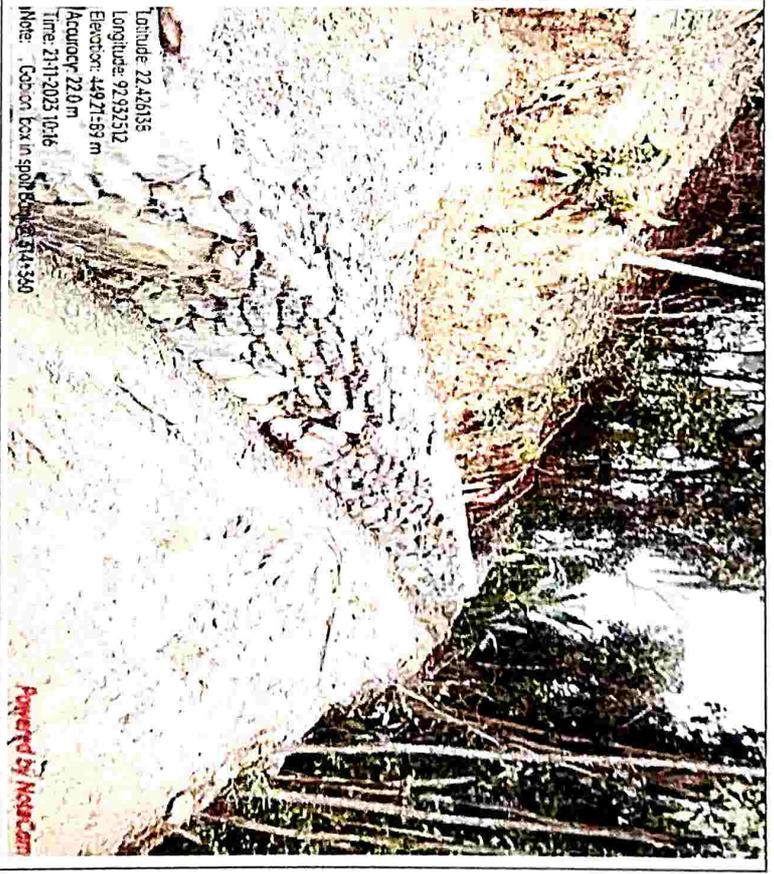
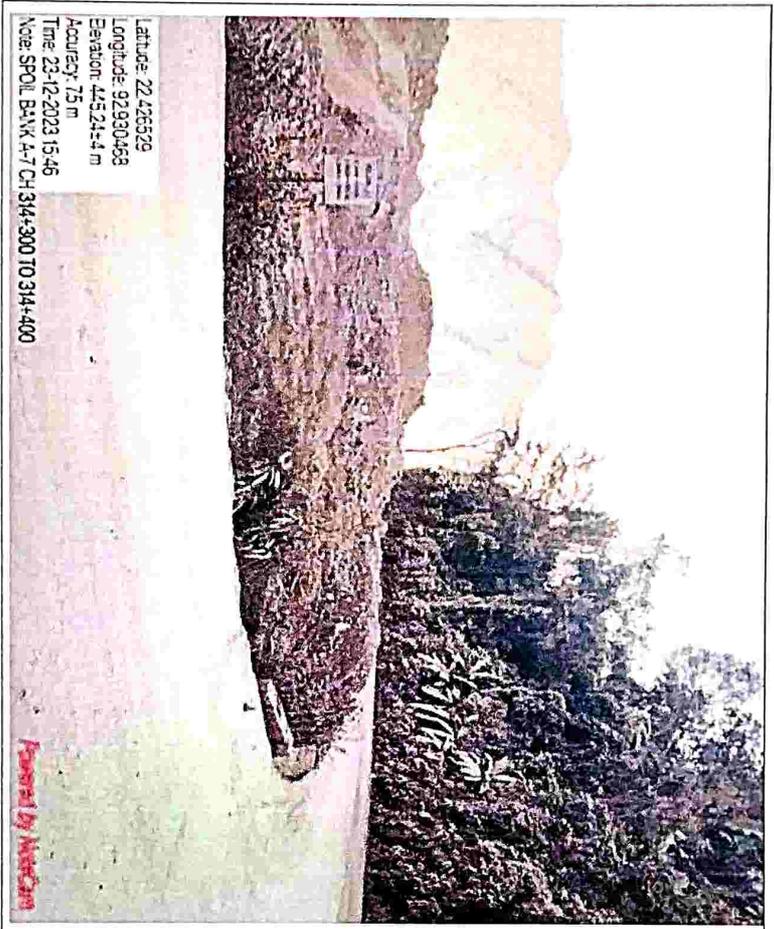


Spent




(B. N. Singh)
Team Leader

Ref page 2618 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS
Additional Spoil Bank No 07, Sitalangpui Village Area Chainage: 314+300 to 314+400 KM

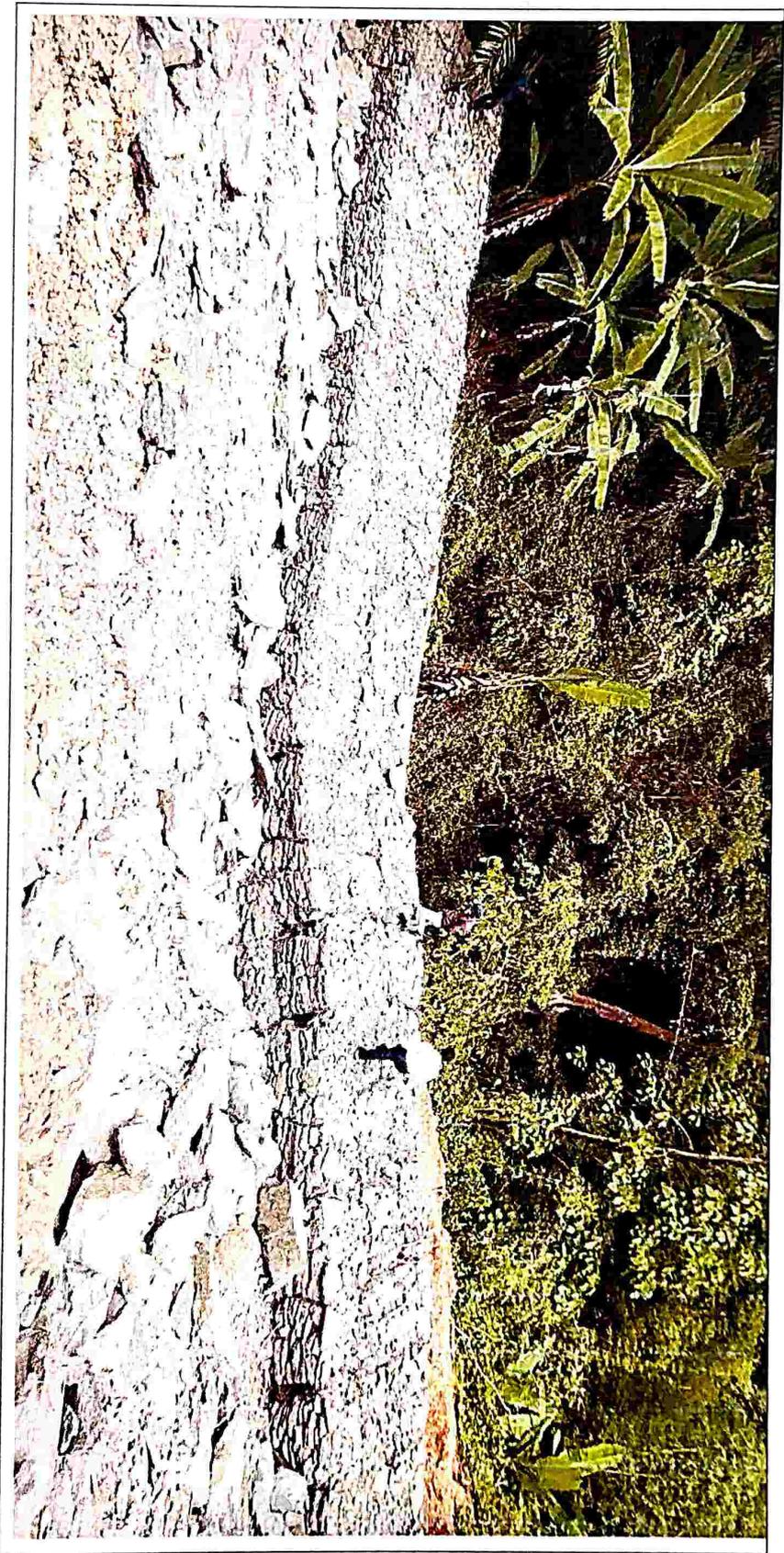


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(B. N. Singh)
Team Leader

Ref page 2618 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

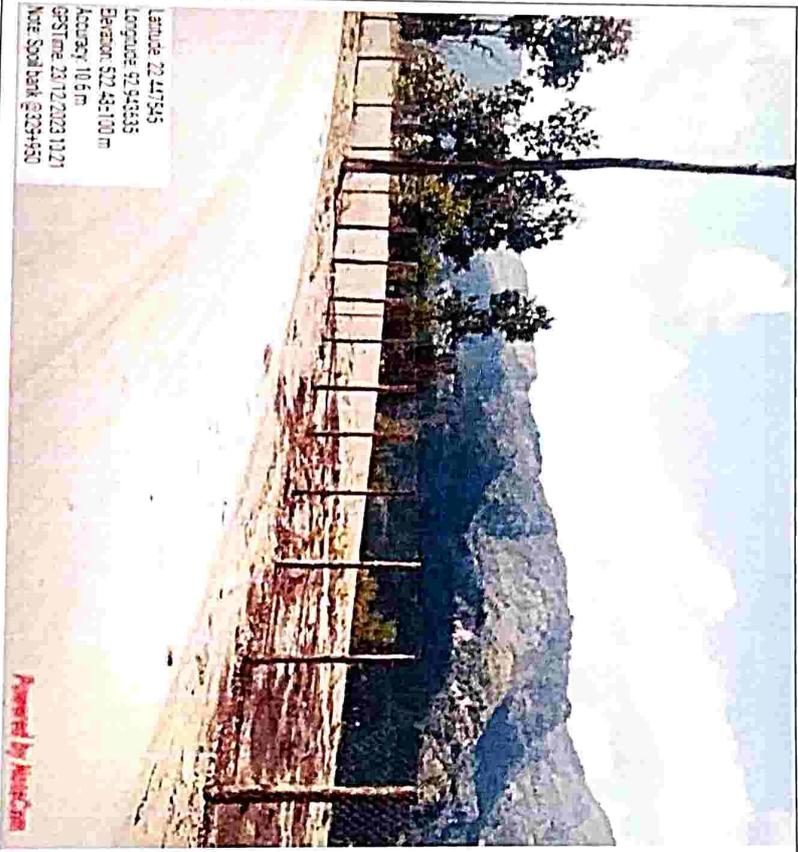
Additional Spoil Bank No 09, Kalchaw Village Area Chainage: 324+760 to 324+810 KM



(B. N. Singh)
Team Leader

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Ref page 2618 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS
Additional Spoil Bank No 10, Zero Point Area Chainage: 329+950 to 330+020 KM

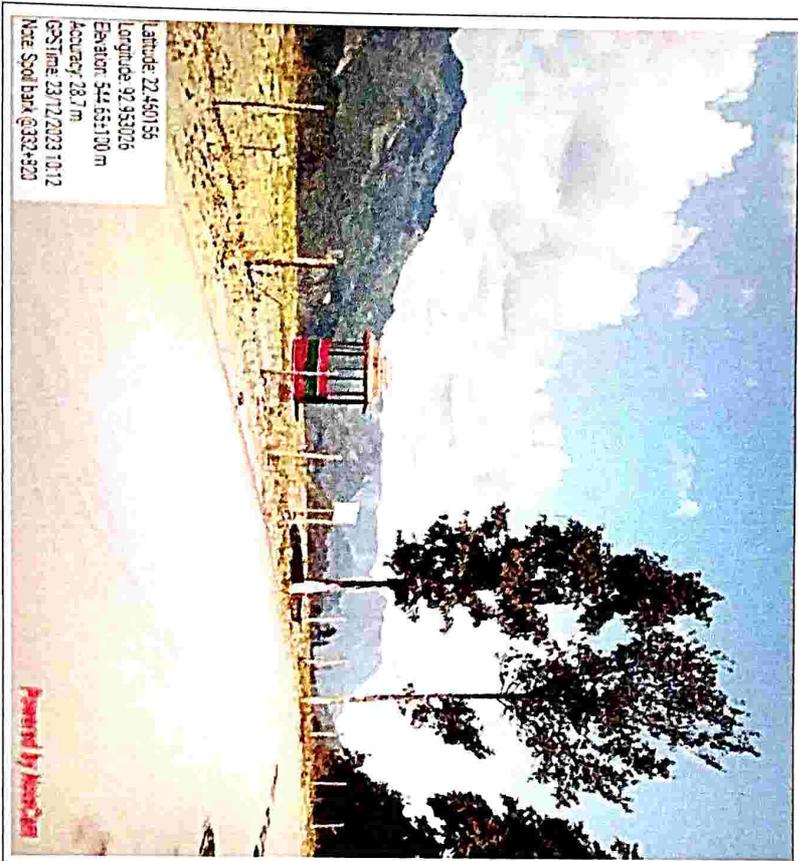


Handwritten signature


(B. N. Singh)
Team Leader

Ref page 2618 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

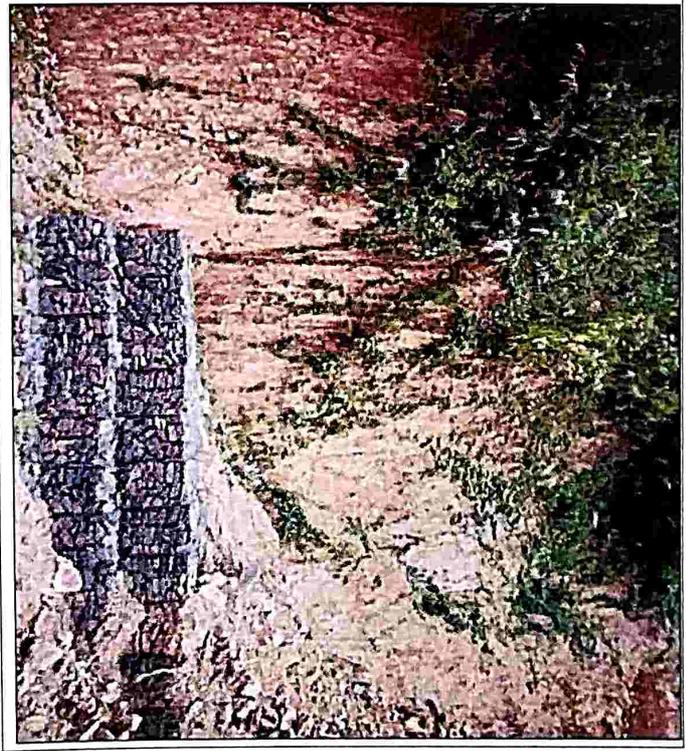
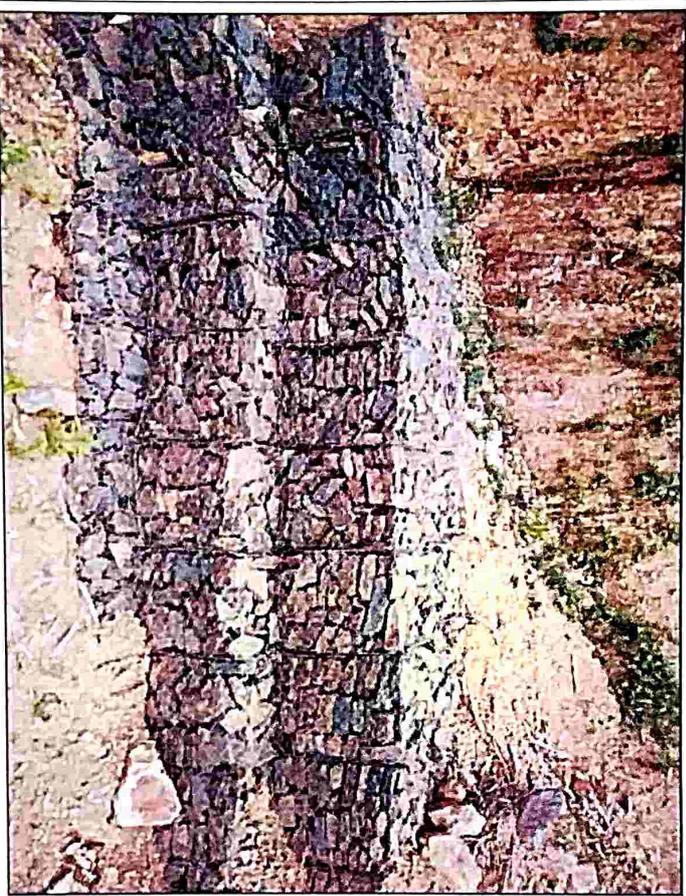
Additional Spoil Bank No 11, Zero Point Area Chainage: 332+820 to 332+850 KM



(B. N. Singh)
Team Leader

Aizawl – Tuipang Road Package-8

Ref page 2619 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS
Spoil Bank No 01, Maubawk Village Area Chainage: 335+630 to 335+680 KM



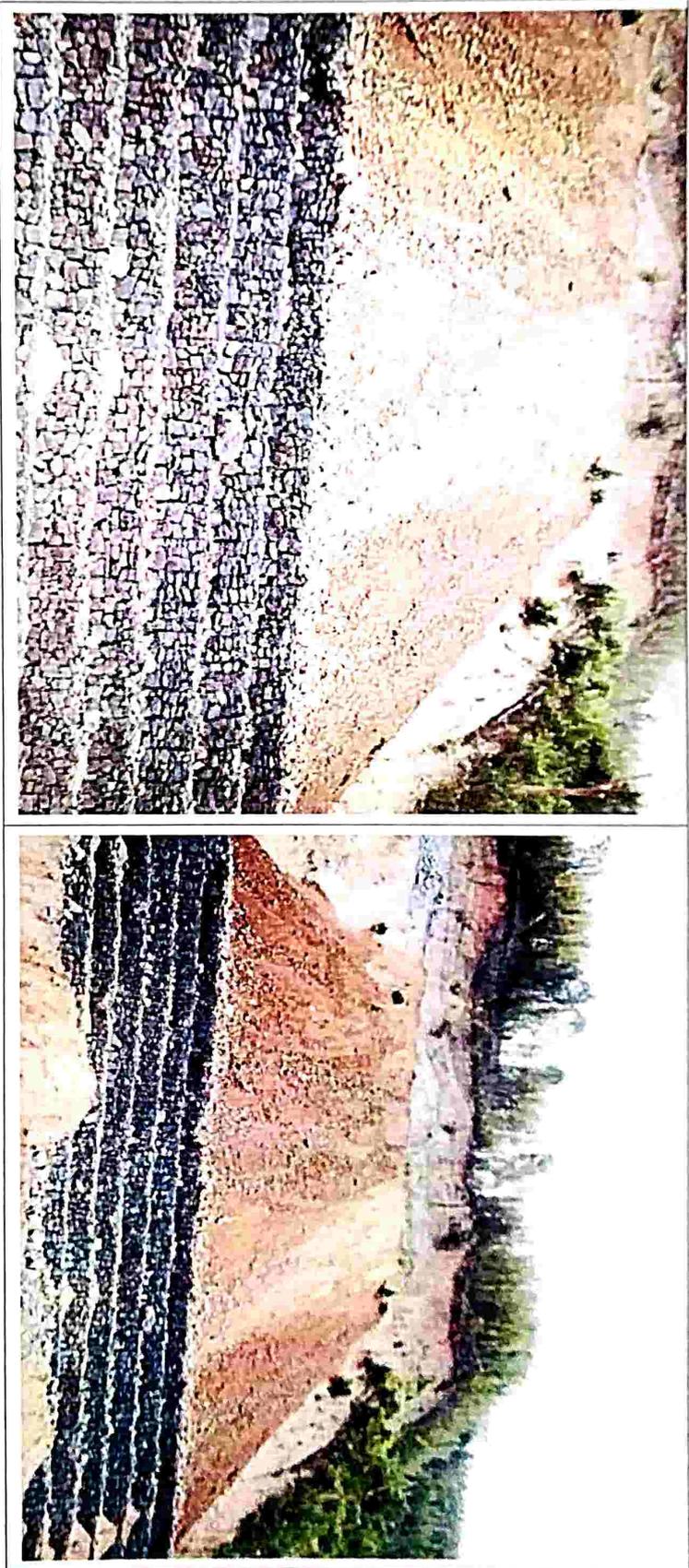
Bhartiya ABCI (VV)
Subrata Majumdar
Project Manager, PKC-8

(B. N. Singh)
Team Leader

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Ref page 2619 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

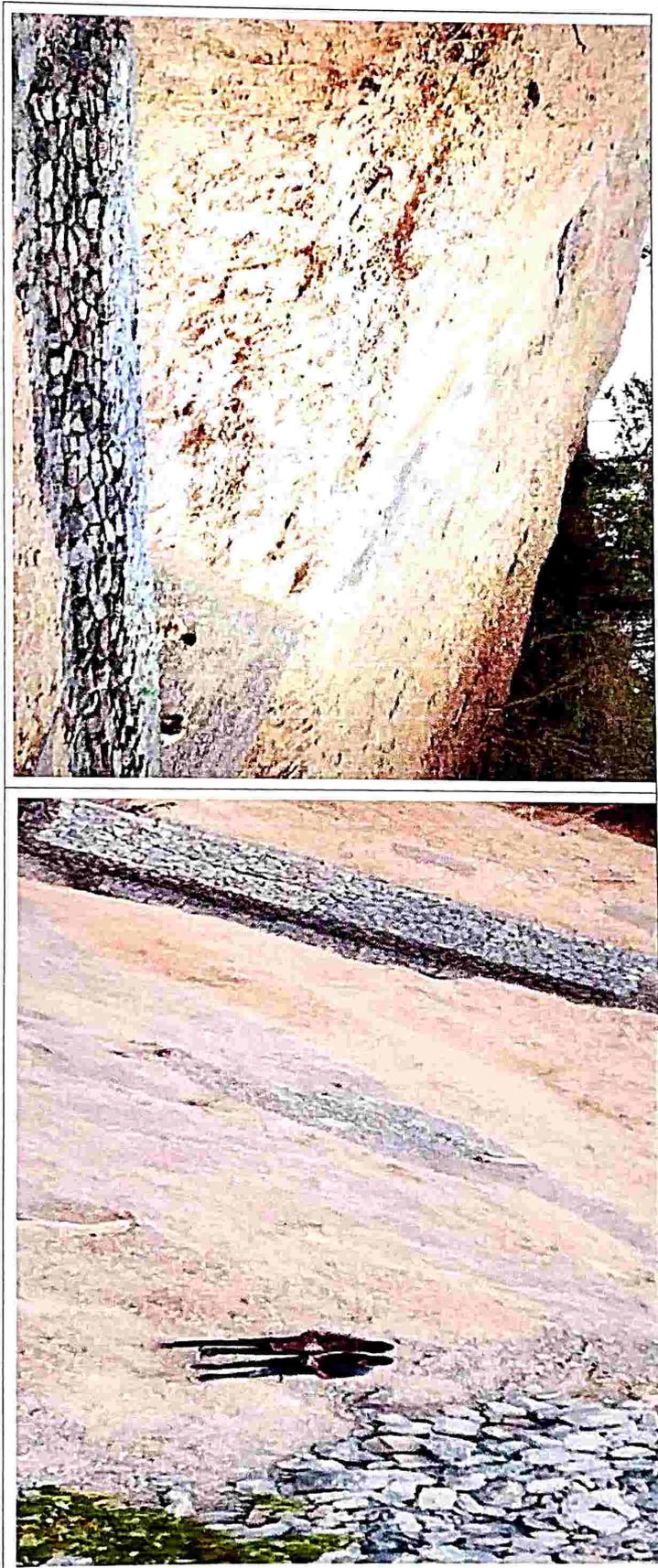
Spill Bank No 02, Maubawk Village Area Chainage: 336+640 to 336+750 KM



Bhartha - ABCI (VV)
Subrata Kumar
Project Manager, PKG-8

(B. N. Singh)
Team leader

Ref page 2620 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS
Spoil Bank No 05, Maubawk Village Area Chainage: 342+660 to 342+740 KM



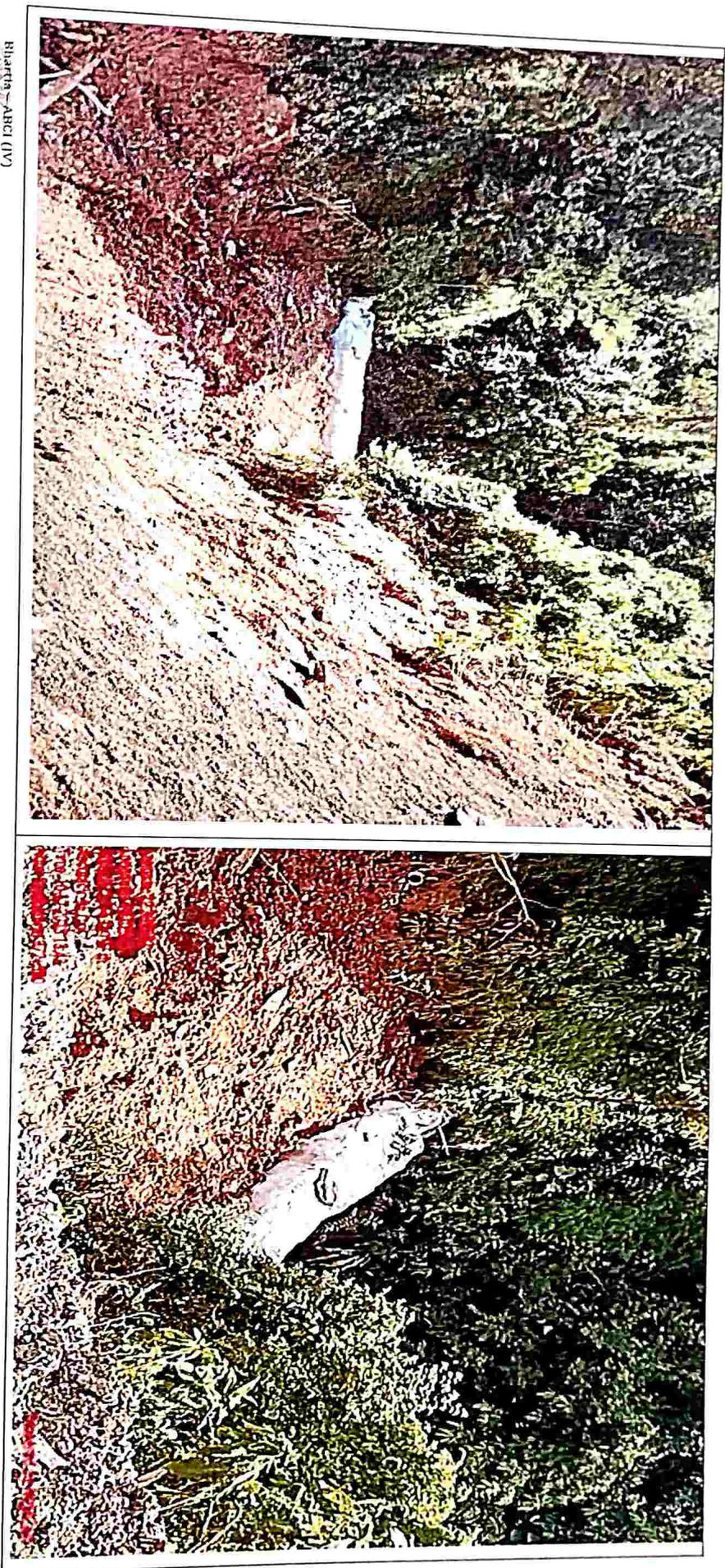
Bihartha - ABCI (VV)

Subratat Majumdar
Project Manager, PKC-8

(B. N. Singh)
Team Leader

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Ref page 2620 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS
Spoil Bank No 14, Tuipang Village Area Chainage: 372+550 to 372+650 KM



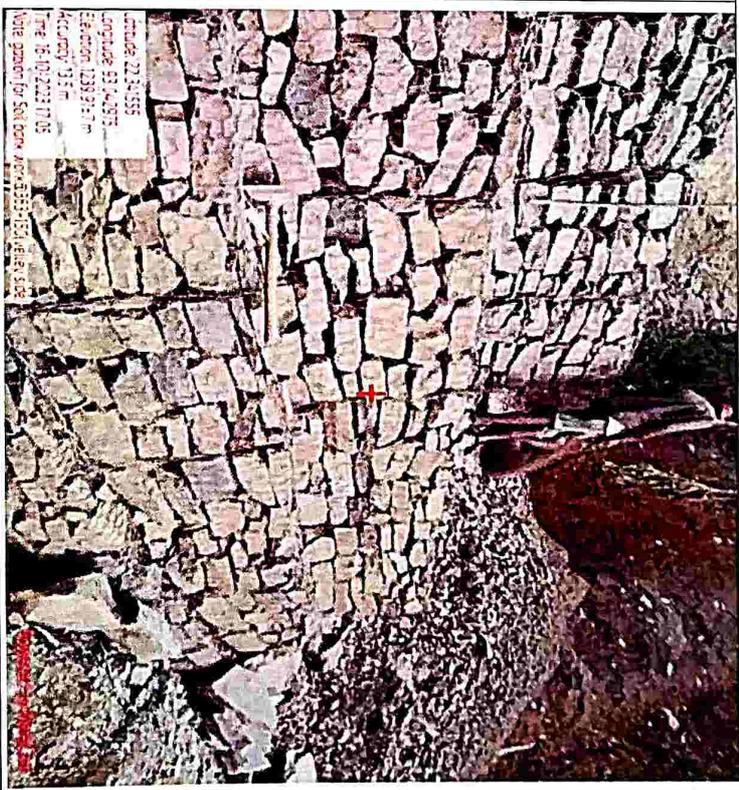
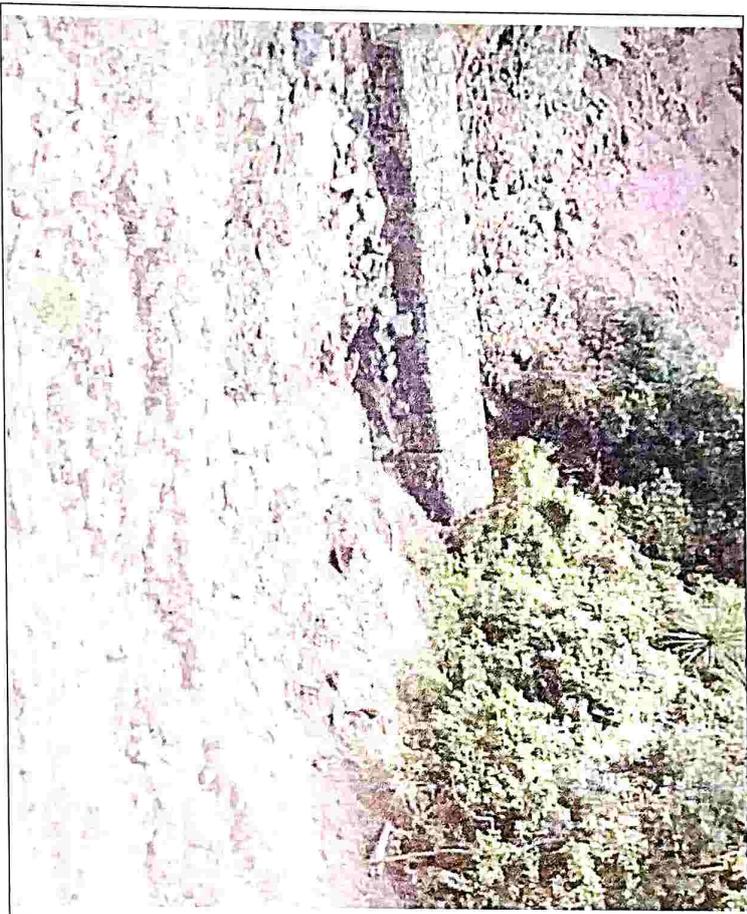
Rhartin - ABCI (IV)


Subbrata Majumdar
Project Manager, PKC-8


(B. N. Singh)
Team Leader

Ref page 2521 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Additional Spoil Bank No 4, Their Village Area Chainage: 363+100 to 363+500 KM



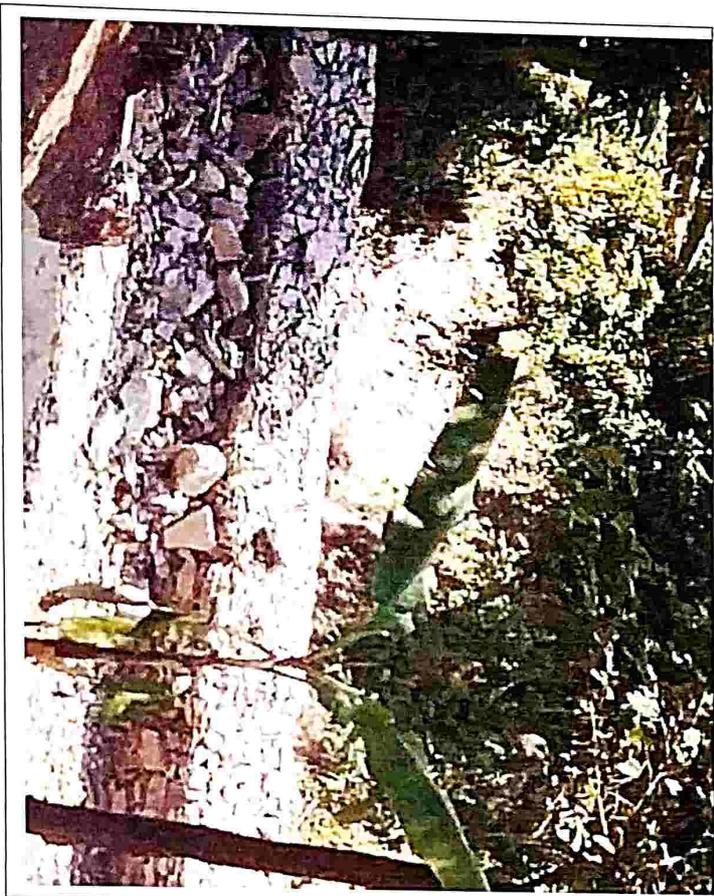
Bhartiya ABCI (VV)
Subratat Majumdar
Project Manager, PKC-8

(B. N. Singh)
Team Leader

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Ref page 2622 of Affidavit dated 03.11.2023 of R-2 & R-3 to the replies of CS

Additional Spoil Bank No 5, Their Village Area Chainage: 363+600 to 363+800 KM



Bhartiya - ABCI (VV)
Subratra Majumdar
Project Manager, PKC-8

(B. N. Singh)
Team Leader



ABCI MIZORAM-6 <abcinh54.6@gmail.com>

Letter No. 1174 Reg. Stoppage of Construction works by Land Owner Mrs. Muanteii-Thingfal Village at Project Chainage-276+330 to 276+420

2 messages

ABCI MIZORAM-6 <abcinh54.6@gmail.com>

Tue, Jan 31, 2023 at 6:40 PM

To: "donnylalruatsanga9@gmail.com" <donnylalruatsanga9@gmail.com>

Cc: ICT Mizoram <ictmizoram@ictonline.com>, B N Singh <bnsingh@ictonline.com>, PMU LAWNGTLAI <pmulawngtlai@gmail.com>, premkantsingh1963@gmail.com

Dear Sir,

Kindly find attached **Letter No. 1174 Reg. Stoppage of Construction works by Land Owner Mrs. Muanteii-Thingfal Village at Project Chainage-276+330 to 276+420.**

With Thanks & Regards

ABCI Infrastructures Pvt. Ltd.

"BRTF Supply, Tawipui North-I,

Lunglei, Mizoram-796701

E-mail - abcinh54.6@gmail.com

Phone No. - +913340044118



ABCI INFRASTRUCTURES PVT. LTD.

Letter No. 1174.pdf
1360K

ABCI MIZORAM-6 <abcinh54.6@gmail.com>
To: Soumyajit Nag <soumyajit.abci@gmail.com>

Wed, Feb 1, 2023 at 10:15 AM

[Quoted text hidden]

Letter No. 1174.pdf
1360K

ABC I- B N A K I I A (J V)

(74)

Capital Travel Building, 3rd Floor,
Club Road Silchar-788001
Ph: 03842-247471, 262396
Email: abc54.6@gmail.com

Ref. No. ABCI/SITE/AE/NH-54/PKG-6/2022-23/1174

Date: 31.01.2023

To,
The Additional Deputy Commissioner
Lunglei District,
Mizoram- 796701

Sub: "Widening and up-gradation to 2-lane with paved shoulder configuration and geometric improvements from km 250.00 to km 298.00 (Package-6) on Aizawl-Tuipang section of NH-54 in the State of Mizoram on EPC mode with JICA loan assistance"- Reg. Stoppage of Construction works by Land Owner Mrs. Muanteii-Thingfal Village at Project Chainage-276+330 to 276+420.

Dear Sir,

With reference to the subject cited above, we would like to inform you that we are constructing a Spoil Bank as per approved drawing from the Authorities Engineer at the approved Location for Spoil Bank by the CALA, the approved list of Spoil Banks and the Approved Drawing are attached herewith for your ready reference.

We have already completed 50 percent of the Gabion Protection Wall and now as per your instructions that we had on 20th January 2023 during your visit and meeting at the Residence of the VCP Thingfal, we started our construction of the Gabion Protection Wall. But the Land Owner Mrs. Muanteii-Thingfal Village-Contact No-8794580902 is objecting to continue the construction of the Gabion Protection Wall at the location by threatening the working Masons and the labours.

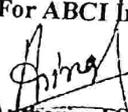
So, we are requesting your good self to intervene and resolve the issue so that we can resume the Works at the mention chainage.

Your kind consideration in this regards will be highly obliged.

Thanking you

Yours faithfully

For ABCI Infrastructures Pvt. Ltd


Authorized Signatory
(Senior General Manager)
Mr. Akhilesh Kumar Singh
Enc: As stated above



Copy for kind information and necessary action to:-

- 1) GM (P), NHIDCL, PMU-Lawangtlai, Mizoram- for kind information
- 2) Mr. B.N Singh, The Team Leader - ICT office, Lawangtlai, Mizoram - for information and necessary action.
- 3) Mr. Prem Kant Singh, Resident Engineer- ICT office, Lawangtlai, Mizoram - for information and necessary action.